

# ORISSA HIGH COURT

## FILING REPORT AS ON :09/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/771/2026	SILU ROUT VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA TOWN /168 /2025 () //	
2	D-BLAPL/780/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	GOPALPRASAD /246 /2025 () //	
3	D-BLAPL/781/2026	MUNA @ PRIYADARSHAN DAS VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	MARINE PST TALCHUA /159 /2025 () //	
4	D-BLAPL/784/2026	JITENDRA DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 () //	
5	D-BLAPL/793/2026	SOMNATH BEHERA VS STATE OF ODISHA	NALINI KANTA NAYAK VS	KHANDAGIRI P.S. /552 /2025 () //	
6	D-BLAPL/797/2026	CHANDRA SEKHAR SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	EOW,BHUBANESWAR /18 /2025 () //	
7	D-BLAPL/799/2026	FALEELUL RAHMAN KP VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	G.R.P.S.,BERHAMPUR /116 /2025 () //	
8	D-BLAPL/807/2026	GOURANGA MANDAL VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /49 /2025 () //	
9	D-BLAPL/808/2026	MANABHANJAN MOHANTY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GONDIA /346 /2025 () //	
10	D-BLAPL/813/2026	SOUKA @ SAKA @ SAUKAT @ SK. SAUKAT VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	KENDRAPARA SADAR /540 /2025 () //	
11	D-BLAPL/814/2026	JITU NAYAK VS STATE OF ODISHA	DEVASHIS PANDA VS	/ /0 () //	

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12	D-BLAPL/818/2026	SUBRAT PRADHAN @ LITU VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	KUMBHARAPARA /244 /2025 () //	
13	D-BLAPL/819/2026	DIGANTA SAMAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /399 /2025 () //	
14	D-BLAPL/820/2026	PREMANANDA BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /201 /2025 () //	
15	D-BLAPL/822/2026	SARASWATI PALEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
16	D-BLAPL/824/2026	SURESH PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KEONJHAR TOWN /343 /2023 () //	
17	D-BLAPL/825/2026	AKHILANANDA MISHRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
18	D-BLAPL/827/2026	SHARMILA CHAKRABARTY VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /592 /2025 () //	
19	D-BLAPL/828/2026	AJAY KUMAR CHOUDHARY VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
20	D-BLAPL/829/2026	BHAGAWAN CHOWDHURY VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 () //	
21	D-BLAPL/831/2026	KAI @ KAILASH PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	KHANDAPARA /276 /2025 () //	
22	D-BLAPL/832/2026	SANTI BHUSAN NAYAK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SAHID NAGAR P.S. /198 /2025 () //	
23	D-BLAPL/834/2026	BALABHADRA BASKEY	HEMANTA KUMAR MOHANTA	KULIANA /154 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/837/2026	P. AJIT	JYOTIRMAYA SAHOO	MOHANA /204 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/845/2026	SAMEER JENA	SUJIT KUMAR PATTNAIK	BADABAZAR /590 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/853/2026	ASLAM MD. @ ASLAM	MANAS KUMAR CHAND	DHENKANAL SADAR /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/857/2026	SIKANDER ALLAM @ SIKANDAR ALAM @ SIKO	SITIKANT MISHRA	JAGATSINGPUR /915 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/860/2026	IRFAN KHAN	DIBYA JYOTI SAHOO	JHARSUGUDA /135 /2025	AOD20240000587C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/862/2026	ASHOK KUMAR SAHOO	JYOTIRMAYA SAHOO	KHURDA SADAR /10 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/863/2026	AKSHAYA KUMAR PRADHAN @ AKSHYA PRADHAN	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /686 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/867/2026	SUMANTA BAG	GOKULANANDA SAHU	PAIKMAL /326 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/869/2026	RAJESH DANGA @ MINTU	AMITAV TRIPATHY	BAHALDA /159 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/871/2026	SATYANARAYAN MALLICK	BIBHUPRASAD MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/877/2026	PARSURAM MALLIK	DEBASIS BISWAL	NISCHINTAKOILI /177 /2025	
		VS	VS	()	

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35	D-BLAPL/895/2026	STATE OF ODISHA BIBHUTANANDA SWAIN VS	BISHNU PRASAD PRADHAN VS	// BALIANTA P.S. /602 /2024 ()	
36	D-BLAPL/897/2026	STATE OF ODISHA BIPIN @ BIPAN MALLIK VS	JAYANTA KUMAR MAJHI VS	// / /0 ()	
37	D-BLAPL/900/2026	STATE OF ODISHA OMPRAKASH DAS @ OM PRAKASH DASH VS	SURYAKANTA DWIBEDI VS	// TITILAGARH /376 /2025 ()	
38	D-BLAPL/901/2026	STATE OF ODISHA ARUN MAHANA VS	PRAVASH CHANDRA JENA VS	// RASGOBINDPUR /159 /2024 ()	
39	D-BLAPL/903/2026	STATE OF ODISHA KASI @ KASINATH SWAIN VS	DEBA KUMAR RATH VS	// NAYAGARH /149 /2022 ()	
40	D-BLAPL/906/2026	STATE OF ODISHA BHIM @ BHIMA @ RUPESH CHHURA VS	SUSANTA KUMAR TRIPATHY VS	// SINDHIKELA PS /290 /2023 ()	
41	D-BLAPL/907/2026	STATE OF ODISHA CHANDAN KUMAR SAHU VS	PRABIR KUMAR PRADHAN VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /182 /2025 ()	
42	D-BLAPL/922/2026	STATE OF ODISHA RABINDRA BEHERA @ BIKUNA @ NIKUNA VS	DEBASIS SARANGI VS	// CHANDILI /327 /2025 ()	
43	D-BLAPL/928/2026	STATE OF ODISHA PARBATI PARAMANIK VS	BISWARANJAN DALAI VS	// ERASAMA /387 /2024 ()	AOR2022000053C202600006
44	D-BLAPL/931/2026	STATE OF ODISHA BRUNDA KHILLO VS	PVS NANAJI ACHARY VS	// BOIPARIGUDA /76 /2023 ()	AOR20220000211C202600005
45	D-BLAPL/933/2026	STATE OF ODISHA SANDEEP CHAUDHURI VS STATE OF ODISHA	SANJUKTA MUNDA VS	// MANAMUNDA /250 /2025 () //	AOR20220002621C202600001

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46	D-BLAPL/934/2026	PRAMOD RANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /377 /2025 () //	AOR20220001487C202600005
47	D-BLAPL/935/2026	BELARSINGH BAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /12 /2024 () //	AOR20220001487C202600006
48	D-BLAPL/938/2026	BENUDHAR BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /377 /2025 () //	AOR20220001487C202600004
49	D-BLAPL/940/2026	SUDHIR @ SUDRA ORAM VS STATE OF ODISHA	SANJIT MISHRA VS	JODA /16 /2022 () //	
50	D-BLAPL/941/2026	LIPU @ PRAKASH KUMAR SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /671 /2025 () //	
51	D-BLAPL/942/2026	DURGASI BALEYA @ BALAYYA VS STATE OF ODISHA	ASHOK DAS VS	JARADA /392 /2022 () //	
52	D-BLAPL/943/2026	AKSHYAYA PALAI @ AKSHAY KUMAR PALEI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	NIKIRAI /252 /2025 () //	
53	D-BLAPL/945/2026	ROSHAN ORAM VS STATE OF ODISHA	BIRENDRA MOHAPATRA VS	LEPHRIPADA /70 /2024 () //	
54	D-BLAPL/950/2026	NAZRUL ISLAM VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	//0 () //	
55	D-BLAPL/954/2026	SUSANTA KUMAR PAIKARAY @ KALU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	INDUSTRIAL ESTATE PS /313 /2025 () //	
56	D-BLAPL/957/2026	BUIAN @ MIR ABDULLA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /256 /2025 () //	
57	D-BLAPL/965/2026	PANU @ PRANABANDHU SAHU	SUSIL KUMAR PATNAIK	BANTALA /129 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/974/2026	RATAN DAS @ BANUA	ACHYUTANANDA PATTANAİK	CHANDABALI /46 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/978/2026	BAPI BACHHAR	UMESH CHANDRA DORA	M.V.79 /52 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/979/2026	TUTU @ UTTAM KUMAR SWAIN	BISWORANJAN SWAIN	RAJKANIKA /261 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/980/2026	SUBHAM KUMBHAR	AMIT BISWAL	BOLANGIR TOWN /774 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/986/2026	JITENDRA KUMAR PANDA	SANJIB KUMAR BHANJADEO	CUTTACK VIGILANCE /12 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
63	D-BLAPL/992/2026	SAROJ KUMAR SINGH	Manoranjan Das	//	AOR20220000053C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/993/2026	BIREN KUMAR TRIPATHY	SURENDRA KUMAR BISWAL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/996/2026	RAJ DALABEHERA	AMAR MOHANTY	KHURDA MODEL /351 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/998/2026	SUDIPTA SAMANTARAY	LALATENDU SAMANTARAY	KHURDA SADAR /267 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/1001/2026	KALPANA HALDA	SURENDRA KUMAR BISWAL	PHIRINGIA /15 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/1002/2026	DEEPAK SA	UMA SHANKAR PATEL	//	AOR20220000263C202600002
		VS	VS	()	

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69	D-BLAPL/1003/2026	State of Odisha SUBU @ SIBU DAS VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// CDA-II /185 /2025 ()	
70	D-BLAPL/1005/2026	JAYA KUMAR JUAD VS STATE OF ODISHA (VIGILANCE)	Dhananjaya Mund VS	// () //	AOR20220001492C202600008
71	D-BLAPL/1008/2026	BASANTA MURUMU @ MURMU VS STATE OF ODISHA	SK. ZAFARULLA VS	JEYPORE TOWN /11 /2023 () //	
72	D-BLAPL/1011/2026	BABLU MAHANANDA VS STATE OF ODISHA	Durgaprasad Sangramjit Mallick VS	// () //	AOD20240000510C202600002
73	D-BLAPL/1013/2026	AAVESH AGARWAL VS UNION OF INDIA	SANGRAMJIT PANDA VS	//0 () //	
74	D-CMAPL/1197/2026	GOURA NAIK VS STATE OF ODISHA	PARSURAM DAS VS	// () //	
75	D-CMAPL/1269/2026	SUDDHACHETA PATTNAIK VS SUBHALAXMI PATTNAIK	ADV. VS	// () //	
76	D-CMP/1041/2026	PRATIMA KUMARI PATNAIK @ PRATIMA PATNAIK VS KALPANA KUMARI PATNAIK	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600005
77	D-CMP/1046/2026	PRIYAMBADA PANDA VS AJIT KUMAR BHOI	KEDAR KUMAR DASH VS	// () //	
78	D-CMP/1059/2026	MINA SAHOO VS BISWANATH RAM	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// () //	
79	D-CMP/1067/2026	KAMAL LOCHAN PALEI VS SUDAM PADHI	AMITAV TRIPATHY VS	// () //	

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80	D-CMP/1068/2026	SRINIBASH JENA VS DURGA PRASAD MISHRA	AMITAV TRIPATHY VS	// 0 //	
81	D-CMP/1078/2026	PURNA CH. JENA VS SARASWATI VIDYA MANDIR, PADMESWARPUR (SRIRAMPUR), JAJPUR	GANESH PRASAD SAMAL VS	// 0 //	
82	D-CMP/1079/2026	GOLAKHA CHANDRA MALLIK VS SUKADEV MALLIK	AJIT CHANDRA MOHAPATRA VS	// 0 //	
83	D-CMP/1082/2026	GOLAKHA CHANDRA MALLIK VS SUKHADEV MALLIK	AJIT CHANDRA MOHAPATRA VS	// 0 //	
84	D-CMP/1084/2026	NAROTTAM PRAHARAJ VS SRIRAM PATI	AJIT CHANDRA MOHAPATRA VS	// 0 //	
85	D-CMP/1102/2026	SATYANANDA BARIK VS NAGUNI BARIK	VIVEKANAND JENA VS	// 0 //	
86	D-CMP/1117/2026	ASHOK KUMAR SETHI VS SABITRI SINGH	SHIB SHANKAR MOHANTY VS	// 0 //	
87	D-CMP/1145/2026	KAILASH CH. BEHERA VS SWAPNA MITRA	DARPAHARI DHAL VS	// 0 //	
88	D-CMP/1155/2026	PUSPITA MOHAPATRA VS ANIL KUMAR MOHAPATRA	SOURAV SUMAN BHUYAN VS	// 0 //	
89	D-CMP/1210/2026	RT. REV. DR. SARAT CHANDRA NAYAK VS AKSHAYA KUMAR SINGH	SUNKURU SUDHAKAR RAO VS	// 0 //	
90	D-CMP/1219/2026	SUNDAR MOHAN MAJHI VS KANDAN @ PAKAL SOREN	SUJATA JENA VS	// 0 //	
91	D-CMP/1231/2026	UMAKANTA JENA	SATYABADI MANTRY	//	

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		VS	VS	0	
		RASMITA JENA		//	
92	D-CMP/1249/2026	TRUPTILATA JENA	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		GIRIBALA MOHANY		//	
93	D-CMP/1260/2026	DEB KUMAR PATRA @ T.DEV KUMAR PATRA	SAMIR KUMAR MISHRA (SR. ADV.)	//	
		VS	VS	0	
		RAMA CHANDRA GOENKA CHARITABLE TRUST, KOLKATA		//	
94	D-CMP/1274/2026	RAJ KISHORE SINGH	SIVA SANKAR CHAINI	//	
		VS	VS	0	
		DHIRENDRA CHOUDHURY		//	
95	D-CMP/1295/2026	SABITA MAHAPATRA	SOUMYA RANJAN DAS	//	
		VS	VS	0	
		RAJ KISHORE DASH		//	
96	D-CONTC/1042/2026	BASANTI BEHERA	ASHISH KUMAR MISHRA	//	
	CONTC/201/2026	VS	VS	0	
		ANURADHA MARTHA,I.I.C,MARKATNAGAR		//	
97	D-CONTC/1048/2026	KESHAB CHANDRA SENAPATI	ADV.	//	
		VS	VS	0	
		SANJAYA KUMAR, PRINCIPAL ACCOUNTANT GENERAL (A AND E) PENSION, ODISHA		//	
98	D-CONTC/1050/2026	SANKAR PRASAD BAKSI	ADV.	//	
		VS	VS	0	
		SUNIL KUMAR NANDA, TAHASILDAR, KASHINAGAR		//	
99	D-CONTC/1052/2026	MANJULA NAYAK	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, I.A.S		//	
100	D-CONTC/1053/2026	CHAMPA NAYAK	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, I.A.S		//	
101	D-CONTC/1056/2026	PAHALA @ PRAHALLADA BEHERA	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, I.A.S		//	
102	D-CONTC/1058/2026	KALI CHARAN DAS	ADV.	//	
		VS	VS	0	

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103	D-CONTC/1060/2026	ARVIND AGARWAL , I.A.S GANDHARI PATRA VS	ADV. VS	// // ()	
104	D-CONTC/1062/2026	ARVIND AGARWAL , I.A.S HARA PRASAD RAY VS	ADV. VS	// // ()	
105	D-CONTC/1086/2026	ARVIND AGARWAL , I.A.S SESHADEV KAR VS	ADV. VS	// // ()	
106	D-CONTC/1087/2026	PUMA TUDU, IAS PABITRA CHAKRABARTY VS	SHASHANKA SHEKHAR PATRA VS	// // ()	
107	D-CONTC/1095/2026	DR.THIRUMALA NAYAK, I.A.S MAHENDRA KUMAR NAG VS	ADV VS	// // ()	AOD20250000180C202600004
108	D-CONTC/1108/2026	ASHOK KUMAR BEHERA, DIRECTOR (R. AND R.) AND EX-OFFICIO SPECIAL SECRETARY WATER RESOURCES DEPTT. BRAJA MOHAN PRADHAN VS	ADV. VS	// // ()	
109	D-CONTC/1111/2026	UMA NANDURI, IFS PRINCIPAL CHIEF CONSERVATOR OF FOREST (KENDU LEAF) ORISSA, BHUBANESWAR ASWINI KUMAR PANDA VS	DEEPAK KUMAR MOHAPATRA VS	// // ()	
110	D-CONTC/1114/2026	DR. N.THIRUMALA NAIK, IAS CHANDANA JENA @ BEHERA VS	GOPINATH MISHRA VS	// // ()	
111	D-CONTC/1118/2026	BHUPENDRA SINGH POONIA, I.A.S BASANTA BARIK VS	ADV. VS	// // ()	
112	D-CONTC/1119/2026	NARESH PATRA, ADDL. CHIEF ENGINEER, UPPER INDRAVATI DAM CIRCLE, KHATIGUDA, NABRANGPUR SMRUTIREKHA RUP VS	ADV. VS	// // ()	
113	D-CONTC/1120/2026	NARESH PATRA, ADDL. CHIEF ENGINEER, UPPER INDRAVATI DAM CIRCLE, KHATIGUDA, NABRANGPUR PRAVASANKAR PANDA VS	ADV. VS	// // ()	
		NARESH PATRA, ADDL. CHIEF ENGINEER, UPPER INDRAVATI DAM CIRCLE, KHATIGUDA, NABRANGPUR			

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114	D-CONTC/1135/2026	JAY JAGANNATH WSHG, BHADRAK VS DILIP KUMAR ROUTAI, COLLECTOR, BHADRAK	ADV. VS DILIP KUMAR ROUTAI, COLLECTOR, BHADRAK	// () //	
115	D-CONTC/1141/2026	RATNAKAR BEHERA VS Y.B.KHURANIA, I.P.S	ADYASIDHI MISHRA VS Y.B.KHURANIA, I.P.S	// () //	
116	D-CONTC/1143/2026	PRABIR KUMAR ROUT VS DR. N.THIRUMALA, I.A.S	JYOTI RANJAN KHUNTIA VS DR. N.THIRUMALA, I.A.S	// () //	
117	D-CONTC/1144/2026	M.C. OF SRI SIDHESWAR HIGH SCHOOL, BADACHALIA VS DR.N.THIRUMALA NAIK, I.A.S	JYOTI RANJAN KHUNTIA VS DR.N.THIRUMALA NAIK, I.A.S	// () //	
118	D-CONTC/1151/2026	SUDHIR KU.SAHU VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS ARVIND AGRAWAL, I.A.S	// () //	
119	D-CONTC/1158/2026	RAJMOHAN SENAPATI VS SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR SURVEY AND MAP PUBLICATION	ADV VS SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR SURVEY AND MAP PUBLICATION	// () //	AOD20250001275C202600010
120	D-CONTC/1159/2026	ARJOON CHARAN SIA VS SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR SURVEY AND MAP PUBLICATION, ODISHA	ADV VS SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR SURVEY AND MAP PUBLICATION, ODISHA	// () //	AOD20250001275C202600008
121	D-CONTC/1160/2026	BIGYAN KUMAR SWAIN VS SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR SURVEY AND MAP PUBLICATION, ODISHA	ADV VS SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR SURVEY AND MAP PUBLICATION, ODISHA	// () //	AOD20250001275C202600007
122	D-CONTC/1161/2026	BASANTA KUMAR SAMAL VS NIGAMANANDA PANDA, DIRECTOR, LAND RECORD AND SURVEY	ADV VS NIGAMANANDA PANDA, DIRECTOR, LAND RECORD AND SURVEY	// () //	AOD20250001275C202600005
123	D-CONTC/1162/2026	KRUSHNA CHANDRA BARIK VS SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR SURVEY AND MAP PUBLICATION ODISHA	ADV VS SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR SURVEY AND MAP PUBLICATION ODISHA	// () //	AOD20250001275C202600004
124	D-CONTC/1166/2026	BIPIN BIHARI SAMAL VS NIGAMANANDA PANDA, DIRECTOR, LAND RECORD AND SURVEY	ADV VS NIGAMANANDA PANDA, DIRECTOR, LAND RECORD AND SURVEY	// () //	AOD20250001275C202600003
125	D-CONTC/1167/2026	HRUSIKESH MOHANTY	ADV	//	AOD20250001275C202600006

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		VS	VS	()	
126	D-CONTC/1168/2026	SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR SURVEY AND MAP PUBLICATION CHINTAMANI PRUSTY	GHANASHYAM MUDULI	//	AOR20220002820C202600004
		VS	VS	()	
127	D-CONTC/1169/2026	MANOJ KUMAR MAJHI, TAHASILDAR ODAPADA B. NARASIMHA MURTY	ADV	//	AOD20250001275C202600002
		VS	VS	()	
128	D-CONTC/1170/2026	SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR SURVEY AND MAP PUBLICATION,ODISHA TRINATH NAYAK	ADV	//	AOD20240000216C202600002
		VS	VS	()	
129	D-CONTC/1175/2026	UMAKANTA SETHI, BLOCK EDUCATION OFFICER NAYAGARH BIDYADHAR MOHANTY	ADV.	//	
		VS	VS	()	
130	D-CONTC/1178/2026	ARAVINDA AGRAWAL, I.A.S ASHOK KUMAR DASH	ADV.	//	
		VS	VS	()	
131	D-CONTC/1181/2026	ARAVIND AGRAWAL, IAS SABITARANI HOTA	ADV.	//	
		VS	VS	()	
132	D-CONTC/1224/2026	ARAVIND AGRAWAL, IAS BASANTA KUMAR BARIK	ADV	//	AOR20220004051C202600001
		VS	VS	()	
133	D-CONTC/1272/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. DHABALESHWAR SWAIN	ADV.	//	
		VS	VS	()	
134	D-CONTC/1273/2026	ANU GARG, IAS HRUDAYA CHANDRA PRADHAN	ADV.	//	
		VS	VS	()	
135	D-CONTC/1275/2026	DEORANJAN KUMAR SINGH I.A.S, KHORDHA MAHAMMAD FAJAL ALI	ADV	//	AOR20220001535C202600006
		VS	VS	()	
136	D-CONTC/1282/2026	AMIYA KUMAR SAMAL,SUPERINTENDING ENGINEER RLBC DIVISION,KAMAKHYANAGAR// BIJAYA KUMAR PARIDA	ADV.	//	
		VS	VS	()	

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137	D-CONTC/1283/2026	DEO RANJAN SING, I.A.S. MAYADHAR RANA VS	ADV. VS	// // 0	
138	D-CONTC/1286/2026	ANU GARG I.A.S., BHISMA DEV BAG VS	ADV. VS	// // 0	
139	D-CONTC/1287/2026	POMA TUDU, IAS MANAS RANJAN PARIJA VS	ADV. VS	// // 0	
140	D-CONTC/1289/2026	SHREE DEORANJAN KUMAR SINGH I.A.S DR.MADHUSUDAN MISHRA VS	ADV. VS	// // 0	
141	D-CONTC/1290/2026	M.AWASTHY, I.A.S. SARADA PRASAD MOHANTY VS	ADV. VS	// // 0	
142	D-CONTC/1293/2026	DEO RANJAN SING, I.A.S. CHANDRA MOHAN ROUT VS	ADV. VS	// // 0	
143	D-CONTC/1294/2026	MS ASWATHY, S. I.A.S KARTIKA CHANDRA BEHERA VS	BRUNDABAN ROUT VS	// // 0	
144	D-CONTC/1296/2026	MRUTUNJAYA TRIPATHY PRAVAKAR NANDA VS	ADV. VS	// // 0	
145	D-CONTC/1297/2026	DIPAK KUMAR PARHI, OES 1 DEEPANJALI PATNAIK VS	ADV. VS	// // 0	
146	D-CONTC/1298/2026	BIJAY KUMAR PRUSTY (IAS) RATIKANTA NAYAK VS	SANTOSH KUMAR PATTANAIAK VS	// // 0	
147	D-CONTC/1299/2026	ANU GARG, I.A.S. PRADIPTA KUMAR BEHERA VS	SADASIVA PATRA (1) VS	// // 0	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	AOD20230000737C202600006

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148	D-CRLA/796/2026	RANJIT KUMAR SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /70 /2023 () //	
149	D-CRLA/800/2026	SACHIDA BEHERA VS STATE OF ODISHA	PRASANNA KUMAR SAMANTRA VS	BARGARH /710 /2025 () //	
150	D-CRLA/892/2026	TUKUNA BHOI VS STATE OF ODISHA	DEBASNAN DAS VS	NIALI /234 /2025 () //	
151	D-CRLA/919/2026	ABHI BHATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DABUGAM /178 /2016 () //	
152	D-CRLA/963/2026	SANKAR NAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	N.T.P.C. /59 /2022 () //	
153	D-CRLA/971/2026	BENU @ BENUDHAR MOHANTY VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /22 /2025 () //	
154	D-CRLA/977/2026	RABI DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KODALA /108 /2011 () //	
155	D-CRLA/1009/2026	DR. SANAT KUMAR MOHAPATRA VS STATE OF ODISHA(VIG.)	LALATENDU SAMANTARAY VS	SAMBALPUR VIGILANCE /67 /2005 () //	
156	D-CRLLP/968/2026	STATE OF ODISHA VS TUNA PATRA @ JANGU TUNA	PARTHA SARATHI NAYAK, A.G.A VS	GOSANINUAGAM /3 /2009 () //	LOD20240000194C202600012
157	D-CRLMA/939/2026	VEENIT KUMAR NAIK @ VINIT KUMAR NAIK VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	BHAWANIPATNA TOWN /296 /2022 () //	
158	D-CRLMC/772/2026	GOURAB PANDA VS STATE OF ODISHA	ANUPAM RATH VS	BHADRAK RURAL /810 /2025 () //	
159	D-CRLMC/789/2026	BISWAJIT KUMAR BEHURIA	PRAVASHA PUJAREE PARIDA	//0	

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		VS	VS	()	
		THE DIRECTORATE OF ENFORCEMENT, NEW DELHI		//	
160	D-CRLMC/798/2026	SARATA BERIHA	JUGALA KISHORE PANDA	GOPALPUR /123 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/803/2026	SUBHAKANTA NAYAK	PRASANTA KUMAR SATAPATHY	NANDIPADA /9 /2026	
	CRLMC/142/2026	VS	VS	J.M.F.C, HATADIHI(Kendujhar)	
		STATE OF ODISHA		GR/0000013/2026	
162	D-CRLMC/817/2026	RAMESH PRADHAN @ RAMESH CH. PRADHAN	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/836/2026	MEERA PANIGRAHI	JAGANNATH BHUYAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/839/2026	AMLAN MISHRA	BISWANATH PATNAIK	MAHILA P.S.(BBSR) /114 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/844/2026	BIKASH KUMAR KHATUA	NIRANJAN PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/854/2026	BISWANATH SAHOO	RAMDAS ACHARY	BHUBANESWAR VIGILANCE /36 /2009	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
167	D-CRLMC/855/2026	BACHA @ K.BHASKAR	BIDESHI KUMAR GHADAI	CHOUDWAR /14 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/886/2026	MOHAN BAHADI	BISWARANJAN DALAI	/ /	AOR20220003722C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/887/2026	RAJENDRA BEHERA	DEBASHISH KUMAR PANDA	FATEGARH /215 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/899/2026	NIRANJAN BADATYA	PRAVASHA PUJAREE PARIDA	/ /0	
		VS	VS	()	

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171	D-CRLMC/905/2026	SWARNALATA BADATYA SUNIL KUMAR SWAIN VS STATE OF ODISHA	SANGITA MOHANTY VS	// PATKURA /8 /2025 ()	
172	D-CRLMC/908/2026	RAJU @ SK. IBRAIL VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// AIR FIELD P.S. /126 /2014 ()	
173	D-CRLMC/916/2026	VICTIM VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// KHAIRA /262 /2025 ()	
174	D-CRLMC/918/2026	CHIRASENA BHATRA @ CHIRASEN BHATRA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// /0 ()	
175	D-CRLMC/921/2026	CHIRASENA BHATRA @ CHIRASEN BHATRA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// /0 ()	
176	D-CRLMC/923/2026	AITU BHATRA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// /0 ()	
177	D-CRLMC/924/2026	CHAKRADHAR BISWAL VS STATE OF ODISHA	SAILABALA JENA VS	// /0 ()	
178	D-CRLMC/927/2026	SAYED SAQUIB AHMED VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// /0 ()	AOR20220002820C202600005
179	D-CRLMC/929/2026	TRINATH BEHERA @ GAYA BEHERA VS STATE OF ODISHA	ASHOK DAS VS	// GOLANTHARA (BERHAMPUR) /105 /2025 ()	
180	D-CRLMC/932/2026	RAKESH KUMAR DALAI @ RAKESH DALAI @ LIPU VS STATE OF ODISHA	SATYABRATA DASH VS	// PARADEEP LOCK /107 /2025 ()	
181	D-CRLMC/944/2026	BIBHAKTA KUMAR PRADHAN VS STATE OF ODISHA	DURGA PRASAD DHAL VS	// JATNI P.S. /399 /2025 ()	

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182	D-CRLMC/949/2026	SURATHA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /178 /2025 () //	
183	D-CRLMC/952/2026	SUSHIL KUMAR PANDA VS SANJUKTA KUMARI RATH	TUKUNA KUMAR MISHRA VS	/ /0 () //	
184	D-CRLMC/956/2026	PALLAB DAS VS STATE OF ODISHA	ANSHUMAN RAY VS	Maitri Vihar PS /66 /2025 () //	
185	D-CRLMC/959/2026	SURAJ KUMAR SAH VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	PLANTSITE /166 /2020 () //	
186	D-CRLMC/961/2026	SANDEEP PATNAIK VS STATE OF ODISHA	SILABHADRA SASTRY VS	/ /0 () //	
187	D-CRLMC/981/2026	ASHISH KHARE VS STATE OF ODISHA	ANURAG PATI VS	Maitri Vihar PS /77 /2025 () //	
188	D-CRLMC/983/2026	HIMANSU KUMAR VS STATE OF ODISHA	RAJ KUMAR ROUT VS	/ /0 () //	
189	D-CRLMP/773/2026 CRLMP/41/2026	NARENDRA MALIK VS SUPERINTENDENT OF POLICE, KENDRAPARA	SIBU DAS VS	PATTAMUNDAI /77 /2016 () //	
190	D-CRLMP/846/2026	SAROJINI DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //	
191	D-CRLMP/858/2026	PRASANTA KUMAR DASH VS STATE OF ODISHA	ALEKHA KUMAR SAHOO VS	/ /0 () //	
192	D-CRLMP/872/2026	PRIYADARSHINEE ROUL VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	/ /0 () //	
193	D-CRLMP/879/2026	ANIL KUMAR MOHANKA	RUPESH KUMAR KANUNGO	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMP/885/2026	RAJIB LOCHAN DAS	DIPTI RANJAN MOHAPATRA	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMP/902/2026	CHANDAN SAHU	ANAND JENA	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMP/915/2026	ASIT KUMAR SAMAL	GAGAN BIHARI SINGH	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMP/947/2026	MANORANJAN RATH	ABHISEK KEJARIWAL	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMP/953/2026	SHIBASIS SMRUTIRANJAN MOHAPATRA	ALOK KUMAR MOHAPATRA	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMP/972/2026	VICTIM CUM INFORMANT	SUSANTA KUMAR PARIDA	BINJHARPUR /553 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLMP/999/2026	RAHUL JAIN	SIVA SANKAR CHAINI	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLMP/1000/2026	ROHIT JAIN	SIVA SANKAR CHAINI	/ / 0	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMP/1006/2026	JYOTI SAHOO	ASISH KUMAR RAY	/ /	AOD20230000467C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMP/1007/2026	SOUDAMINI SAHOO	Judhisthir Sahoo	/ /	AOD20220003315C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMP/1012/2026	X	X	/ / 0	
		VS	VS	()	

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		X		//	
205	D-CRLREV/770/2026	DINESH KUMAR JENA	PRASANTA KUMAR DAS	/ /0	
		VS	VS	()	
		SWARUP KUMAR MOHANTY		//	
206	D-CRLREV/812/2026	KANHU CHARAN SAMANTARAY	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	
		LEEPAK KUMAR ROUTRAY		//	
207	D-CRLREV/815/2026	STATE OF ODISHA(VIG.)	SANGRAM DAS, S.C.VIGILANCE	CUTTACK VIGILANCE /12 /2023	AOR20220001542C202600001
		VS	VS	()	
		JAGABANDHU PADHI		//	
208	D-CRLREV/841/2026	PRANGYA DASH	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		SIBARANJAN PANIGRAHI		//	
209	D-CRLREV/873/2026	HARESH PARIDA	SOUMYA JYOTI BISWAL	/ /0	
		VS	VS	()	
		JAYANTA KUMAR DAS		//	
210	D-CRLREV/911/2026	SUBHENDU SEKHAR SAHU	UMA CHARAN MISHRA	ANGUL SADAR PS /40 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
211	D-CRLREV/912/2026	BANAMALI RANA	BHABANI SHANKAR RAYAGURU	CHOUWAR /106 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
212	D-EXP/1092/2026	SUKADEV MAJHI	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		THE DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, CUTTACK		//	
213	D-EXP/1094/2026	JANARDAN BEHERA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, CUTTACK		//	
214	D-EXP/1099/2026	NILA KUMAR DAS	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		THE DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, CUTTACK		//	
215	D-EXP/1104/2026	HIRANYA MALLICK	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		THE DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, CUTTACK		//	

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216	D-EXP/1123/2026	KAMALA PARIDA VS DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, CUTTACK	SUBHADUTTA ROUTRAY VS	// 0	
217	D-EXP/1129/2026	PANCHANAN KARAN VS DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, ODISHA, CUTTACK	SUBHADUTTA ROUTRAY VS	// 0	
218	D-EXP/1132/2026	BHAGYADHAR BEHERA VS DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, ODISHA, CUTTACK	SUBHADUTTA ROUTRAY VS	// 0	
219	D-EXP/1137/2026	PANAMANI HEMBRAM VS DIRECTOR,ANIMAL HUSBANDARY AND VETRINARY SERVIICES, CUTTACK	SUBHADUTTA ROUTRAY VS	// 0	
220	D-EXP/1138/2026	NRUSINGHANATH MALLICK VS DIRECTOR, ANIMAL AND HUSBANDRY AND VETRINARY SERVICES, CUTTACK	SUBHADUTTA ROUTRAY VS	// 0	
221	D-EXP/1140/2026	KRISHNA CHANDRA MISHRA VS COMMNR.CUM SECY., KHURDA	JITENDRA KUMAR MISHRA (2) VS	// 0	
222	D-FAO/1150/2026	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,BBSR VS SHYAM MULI	RIMJHIMBALA PATI VS	// 0	
223	D-MACA/1147/2026	MADHUSMITA BISWAL VS EXPRESS ROAD WAYS PVT. LTD.	DEBASISH PATNAIK VS	// 0	
224	D-MACA/1149/2026	PRATIMA DAS VS SUKADEV DAS	DEBASISH PATNAIK VS	// 0	
225	D-MACA/1152/2026	SRIDHAR SETHI VS AMARJEET DAS	DEBASISH PATNAIK VS	// 0	
226	D-MACA/1153/2026	MAGUNI SAHOO VS ABHIMANYU MANGAL	DEBASISH PATNAIK VS	// 0	
227	D-MACA/1154/2026	BAPUNI NAYAK	DEBASISH PATNAIK	//	

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		VS	VS	0	
		MANOJ KUMAR BEHERA		//	
228	D-MACA/1165/2026	AKHAYA BEHERA	DEBASISH PATNAIK	//	
		VS	VS	0	
		ASHOK KUMAR MAJHI		//	
229	D-MACA/1173/2026	PRATIMA DAS	DEBASISH PATNAIK	//	
		VS	VS	0	
		SUKADEV DAS		//	
230	D-MACA/1182/2026	X	X	//	
		VS	VS	0	
		X		//	
231	D-MATA/1089/2026	HEMANTA KUMAR DEBASHARMA	MANAS KUMAR CHAND	//	
		VS	VS	0	
		SUBHAPRIYA DEBASHARMA		//	
232	D-MATA/1186/2026	SIMARANI NAYAK	BIBHUTI RANJAN MOHANTY	//	
		VS	VS	0	
		PARAMESWAR SAMANTARAY		//	
233	D-RPFAM/1121/2026	SAMIR BEHERA @ SAMIRA BEHERA	PANCHANAN PANIGRAHI	//	AOR20250000001C202600001
		VS	VS	0	
		SUBHADRA BEHERA		//	
234	D-RSA/1176/2026	NILAMADHAB NAYAK @ NAIK	TRILOCHAN NANDA	//	
		VS	VS	0	
		GOPALJI BEHERA		//	
235	D-RSA/1207/2026	NALINI PRAVA RAY	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		TUNGUDU SRINIVASA RAO		//	
236	D-RSA/1245/2026	KRUSHNA CHANDRA SAHU	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	
		BICHITRANANDA SAHU		//	
237	D-RSA/1252/2026	BISWAMOHAN DAS	SIDHARTH SHANKAR PADHY	//	
		VS	VS	0	
		DR. LALAN PRASAD SAHA		//	
238	D-RSA/1259/2026	JAYANTI BEHERA	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	

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239	D-RVWPET/1212/2026	BANAJABASINI MOHANTY JYOTIRMAYEE PANDA VS NISA PANDA	SUSANTA KUMAR LENKA VS	// // 0 //	
240	D-TRP(C)/1105/2026	TAPASWINI MOHANTY VS DIBYASINGH NAYAK	BIJAY KUMAR BEHERA VS	// 0 //	AOR20220001736C202600003
241	D-TRPCRL/830/2026	HIMANSU SEKHAR PANDA VS KISHORE CHANDRA PANDA	SANJAY KUMAR BEHERA VS	//0 0 //	
242	D-WA/1226/2026	STATE OF ODISHA VS MONARANJAN MOHANTA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000172C202600006
243	D-WA/1228/2026	STATE OF ODISHA VS PANCHANAN TANTI	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000200C202600007
244	D-WA/1229/2026	COLLECTOR AND DISTRICT MAGISTRATE BALASORE VS RUNUBALA JENA	DEBASISH TRIPATHY,A.G.A VS	// 0 //	LOD20240000200C202600008
245	D-WA/1230/2026	STATE OF ODISHA VS SHITAL KUMAR PARAMANIK	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202600011
246	D-WA/1266/2026	GOVERNING BODY OF RAGHUNATH SAMABAYA MONASTERY VS STATE OF ODISHA	MONALITA CHANDRA DAS VS	// 0 //	
247	D-WP(C)/1030/2026	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202600009
248	D-WP(C)/1031/2026	SAROJ KUMAR KANHAR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202600008
249	D-WP(C)/1032/2026	Y ANIL KUMAR BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202600007

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
250	D-WP(C)/1033/2026	ABINASH MOHANTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20240000732C202600004
251	D-WP(C)/1034/2026	RASHMITA KARAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20230000802C202600010
252	D-WP(C)/1035/2026	DR.SNIGDHA SUCHARITA SAHOO VS STATE OF ODISHA	SURENDRA NATH PANDA VS	// () //	
253	D-WP(C)/1036/2026 WP(C)/964/2026	DR.ALOK KUMAR PATEL VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// () //	
254	D-WP(C)/1037/2026 WP(C)/965/2026	DR.PRASANTA KUMAR SAMAL VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// () //	
255	D-WP(C)/1038/2026 WP(C)/975/2026	DR.KISHORE KUMAR MEHER VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// () //	
256	D-WP(C)/1039/2026 WP(C)/948/2026	DR. SUBRAT KUMAR PRADHAN VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// () //	
257	D-WP(C)/1040/2026 WP(C)/960/2026	DR. SAUMYA RANJAN PATRA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// () //	
258	D-WP(C)/1043/2026	BHOLANATH PANDEY VS SWAYAM SIDDHA SAHU	MOHAMMED MUSTAQ ANSARI VS	// () //	
259	D-WP(C)/1044/2026	NITYANANDA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
260	D-WP(C)/1045/2026	BHANUMATI BAG VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	// () //	
261	D-WP(C)/1047/2026	M/S.RISHABH MINING PVT.LTD.,BOLANGIR	MANOJ KUMAR MOHANTY (2)	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/1049/2026	SANGITA AGARWAL	ASWINI KUMAR DASH	//	
		VS	VS	()	
		UNION OF INDIA		//	
263	D-WP(C)/1051/2026	RABINDRA DAS	SURESH KUMAR JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/1054/2026	PRAHALLD PATI	SOUMYA RANJAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/1055/2026	GEETANJALI MOHANTY	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/1057/2026	KANTA LUGUN	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/1061/2026	PRITAM KUMAR PATI	MIHIR SEKHAR SAHOO	//	
	WP(C)/992/2026	VS	VS	()	
		STATE POLLUTION CONTROL BOARD, ODISHA		//	
268	D-WP(C)/1063/2026	BASANTA KUMAR BARIK	MAHESWAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/1064/2026	BISHNU PRASAD CHAND	SAPAN KUMAR PAL	//	AOD20240000545C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/1065/2026	DEEPAK KUMAR GIRI	SAPAN KUMAR PAL	//	AOD20240000545C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/1066/2026	SHANTI LATA PALEI @ SHANTILATA PALEI	PARTHA SARATHI DAS	//	AOD20240000364C202600006
		VS	VS	()	
		BRANCH MANANGER, UNION BANK OF INDIA		//	
272	D-WP(C)/1069/2026	NANDINI SAHOO	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	

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273	D-WP(C)/1070/2026	THE STATE OF ODISHA MANABHANJAN MALLA VS	AKSHAYA KUMAR PANDEY VS	// // 0	
274	D-WP(C)/1071/2026	STATE OF ODISHA SUBHALAXMI SAHOO VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
275	D-WP(C)/1072/2026	THE STATE OF ODISHA JAYANTI JENA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
276	D-WP(C)/1073/2026	THE STATE OF ODISHA BIJAY KUMAR JENA VS	AKSHAYA KUMAR PANDEY VS	// // 0	
277	D-WP(C)/1074/2026	STATE OF ODISHA DHANESWAR JENA VS	MANORANJAN PADHI VS	// // 0	
278	D-WP(C)/1075/2026	STATE OF ORISSA SIDDHANTA KUMAR MALLICK VS	JITENDRA KUMAR DIGAL VS	// // 0	
279	D-WP(C)/1076/2026	STATE OF ODISHA PARESWAR SETHY VS	MANORANJAN PADHI VS	// // 0	
280	D-WP(C)/1077/2026	STATE OF ORISSA BIJAYA KUMAR DAS VS	SAMARENDRA MOHANTY VS	// // 0	
281	D-WP(C)/1080/2026	STATE OF ODISHA JAYANTI PANDA VS	AMIYA KUMAR MOHANTY VS	// // 0	
282	D-WP(C)/1081/2026	STATE OF ODISHA PRADIP KUMAR BARIK VS	SAMARENDRA MOHANTY VS	// // 0	
283	D-WP(C)/1083/2026	STATE OF ODISHA M/S KABERI ENGINEERING WORKS VS	KSHIROD KUMAR SAHOO VS	// // 0	AOR20220001352C202600002
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX		//	

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284	D-WP(C)/1085/2026	KHAGESWAR PUNJI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS STATE OF ODISHA	// 0 //	
285	D-WP(C)/1088/2026	BHARAT PRADHAN VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS STATE OF ODISHA	// 0 //	
286	D-WP(C)/1090/2026	JAYADEV BHOI VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS STATE OF ODISHA	// 0 //	
287	D-WP(C)/1091/2026	GRAMYA VIKASH SANGATHAN(GVS) KHURDA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS STATE OF ODISHA	// 0 //	
288	D-WP(C)/1093/2026	M/S MANOJ KUMAR NAYAK VS COMMISSIONER OF CT AND GST	CHITRASEN PARIDA VS COMMISSIONER OF CT AND GST	// 0 //	AOD20240000796C202600001
289	D-WP(C)/1096/2026	SURESH CHANDRA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS STATE OF ODISHA	// 0 //	AOD20250000180C202600005
290	D-WP(C)/1097/2026	MANJARI PATRA VS STATE OF ODISHA	BISWANATH PATNAIK VS STATE OF ODISHA	// 0 //	
291	D-WP(C)/1098/2026	M/S BARSHA HARDWARE AND SUPPLIERS VS COMMISSIONER OF STATE TAX, COMMISSIONER OF CT AND GST	JAGAMOHAN PATTANAIAK VS COMMISSIONER OF STATE TAX, COMMISSIONER OF CT AND GST	// 0 //	AOR20220001586C202600001
292	D-WP(C)/1100/2026	NALITA NAYAK VS STATE OF ODISHA	PADMANAVA JENA VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/1101/2026	KALINGA HOSPITAL LTD., BHUBANESWAR VS SECY, ODISHA HUMAN RIGHTS COMMISSION, TOSHALI BHAWAN, SATYANAGAR, BBSR	RAMDAS ACHARY VS SECY, ODISHA HUMAN RIGHTS COMMISSION, TOSHALI BHAWAN, SATYANAGAR, BBSR	// 0 //	
294	D-WP(C)/1103/2026	ARUN PANDEY VS STATE OF ORISSA	PADMANAVA JENA VS STATE OF ORISSA	// 0 //	
295	D-WP(C)/1106/2026	SHREE JAGANNATH COLLEGE OF NURSING, CUTTACK	AKSHAY KUMAR PANDA	//	

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	WP(C)/988/2026	VS STATE OF ODISHA	VS	0 //	
296	D-WP(C)/1107/2026	AHALYARANI SAMAL VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //	
297	D-WP(C)/1109/2026	JYOTI CHOUDHURY @ JYOTI PRAVA CHOUDHURY VS SETTLEMENT OFFICER, JOBRA, CUTTACK	GOPINATH MISHRA VS	// 0 //	
298	D-WP(C)/1110/2026	G SWATI RAO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	
299	D-WP(C)/1112/2026	SUDHANUBALA BEHURA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
300	D-WP(C)/1113/2026	PRIYA RANJAN MOHAPATRA VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// 0 //	
301	D-WP(C)/1115/2026 WP(C)/989/2026	TANMAYA ROUT VS STATE OF ODISHA	LALITENDU BHUYAN VS	// 0 //	
302	D-WP(C)/1116/2026	SAMARENDRA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
303	D-WP(C)/1122/2026	MIRA PRADHAN VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	// 0 //	
304	D-WP(C)/1124/2026	SANTOSH KUMAR SAHU VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //	AOR20220001610C202600001
305	D-WP(C)/1125/2026	KUNI NAIK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
306	D-WP(C)/1126/2026	PURNACHANDRA BARAL VS	ANUP UDAYA SENAPATI VS	// 0	

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307	D-WP(C)/1127/2026	STATE OF ODISHA DHANESWAR DAS VS	AJIT KUMAR PANDA VS	// // ()	
308	D-WP(C)/1128/2026	STATE OF ODISHA Dr. CHAKRAPANI PATNAIK VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202600011
309	D-WP(C)/1130/2026	STATE OF ODISHA JAGANATH DASH VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202600012
310	D-WP(C)/1131/2026	STATE OF ODISHA MAHANI CHARAN BEHERA VS	PRAKASH KUMAR NAYAK VS	// // ()	
311	D-WP(C)/1133/2026	STATE OF ODISHA NARAYAN PRADHAN VS	KAPILA CHARAN NAYAK VS	// // ()	
312	D-WP(C)/1134/2026	STATE OF ODISHA PRADIP KUMAR BEHERA VS	PANCHANAN PANIGRAHI VS	// // ()	AOR20250000001C202600002
313	D-WP(C)/1136/2026	STATE OF ODISHA JAI SANTOSHI MAA CHARITABLE TRUST VS	SURAVI MOHANTY VS	// // ()	AOR20220002374C202600003
314	D-WP(C)/1139/2026	STATE OF ODISHA AMULYA KUMAR PRADHAN VS	SANJAY KUMAR SAMANTARAY VS	// // ()	
315	D-WP(C)/1142/2026	STATE OF ODISHA TAFATARA BEGUM VS	KAISARUN NISHA VS	// // ()	
316	D-WP(C)/1146/2026	DISTRICT WIRELESS LTD, CHENNAI CHANDRAMANI SAHOO VS	SOUMYA JYOTI BISWAL VS	// // ()	
317	D-WP(C)/1148/2026	THE COLLECTOR, JAGATSINGHPUR KALPANA BEHERA VS	BRAHMANANDA TRIPATHY VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/1156/2026	RAMESH CHANDRA JENA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
319	D-WP(C)/1157/2026	SIMANCHALA PRADHAN VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //	
320	D-WP(C)/1163/2026	M/S PD AGARWAL, ANGUL VS STATE TAX OFFICER STATE GST DEPARTMENT, ANGUL	SWAPNIL ROY VS	// 0 //	
321	D-WP(C)/1164/2026	ODISHA CONSTRUCTION CORPORATION LTD., BBSR VS PRESIDING OFFICER, LABOUR COURT, BBSR	SASANKA SEKHAR PAIKRAY VS	// 0 //	
322	D-WP(C)/1171/2026	MAMTAJ MOHARANA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
323	D-WP(C)/1172/2026	KALYAN KUMAR SAHOO VS UCO BANK, KHORDHA	ABHAYA KUMAR SHARMA VS	// 0 //	
324	D-WP(C)/1174/2026	NISHAR SAUNT VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //	
325	D-WP(C)/1177/2026	BIJAYA SAUNT VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //	
326	D-WP(C)/1179/2026	ANIRUDHA DHANI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
327	D-WP(C)/1180/2026	GANESH BEHERA VS CHIEF COMNR, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BBSR	DIGANTA DAS VS	// 0 //	
328	D-WP(C)/1183/2026	BIRA @ BIRASINGH PURTTI @ PURTY VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //	
329	D-WP(C)/1184/2026	TARINI BAHIDAR	SANDHYARANI PANI	//	AOR20230000010C202600013

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-WP(C)/1185/2026	STATE OF ODISHA JAGANNATHA RATH	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600006
		VS	VS	()	
331	D-WP(C)/1187/2026	STATE OF ODISHA SANJAY KUMAR BAHALI	UPASANA BAL	//	AOD20220004095C202600002
		VS	VS	()	
332	D-WP(C)/1188/2026	THE ASSISTANT COMMISSIONER OF STATE TAX NILU BIRUA	RAJENDRA KUMAR DASH	//	
		VS	VS	()	
333	D-WP(C)/1189/2026	STATE OF ODISHA DAMODAR TIRIA	RAJENDRA KUMAR DASH	//	
		VS	VS	()	
334	D-WP(C)/1190/2026	STATE OF ODISHA SUNIL KUMAR SUBUDHI	DIGANTA DAS	//	
		VS	VS	()	
335	D-WP(C)/1191/2026	CHIEF COMNR, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BBSR CHANDRA MADHAB SATPATHY	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	()	
336	D-WP(C)/1192/2026	STATE OF ODISHA SUREN CHAMPIA	RAJENDRA KUMAR DASH	//	
		VS	VS	()	
337	D-WP(C)/1193/2026	STATE OF ODISHA BASANTA KUMAR NAYAK	AKSHAYA KUMAR SAHOO	//	
		VS	VS	()	
338	D-WP(C)/1194/2026	STATE OF ODISHA DURGA CHARAN MALLIK	DIGANTA DAS	//	
		VS	VS	()	
339	D-WP(C)/1195/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUTOMS, ODISHA ARJUNA SIDHU	RAJENDRA KUMAR DASH	//	
		VS	VS	()	
340	D-WP(C)/1196/2026	STATE OF ODISHA DUSHMANTA SINKO	RAJENDRA KUMAR DASH	//	
		VS	VS	()	

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341	D-WP(C)/1198/2026	STATE OF ODISHA SILA SNEHALATA TIGGA VS	DEBENDRA KUMAR DHAR VS	// // 0	
342	D-WP(C)/1199/2026	STATE OF ODISHA JASOBANTI PADHAN VS	AMIT PRASAD BOSE VS	// // 0	
343	D-WP(C)/1200/2026	STATE OF ODISHA PRASANTA KUMAR JENA VS	DIGANTA DAS VS	// // 0	
344	D-WP(C)/1201/2026	CHIEF COMMISSIONER, CGST AND CENTRAL ANANTA KISHOR NANDA VS	EXCISE AND CUSTOMS, ODISHA AMIT PRASAD BOSE VS	// // 0	
345	D-WP(C)/1202/2026	STATE OF ODISHA BAISAKHI MURMU VS	SATYABRATA DASH VS	// // 0	
346	D-WP(C)/1203/2026	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	AMIT PRASAD BOSE VS	// // 0	
347	D-WP(C)/1204/2026	STATE OF ODISHA KALIM KALAPAHAD VS	DIGANTA DAS VS	// // 0	
348	D-WP(C)/1205/2026	CHIEF COMMISSISONER, CGST AND CENTRAL NIKITA AGARWAL VS	EXCISE AND CUSTOMS, ODISHA SANDEEP RAJ PANDA VS	// // 0	
349	D-WP(C)/1206/2026	BRANCH MANAGER BANDHAN BANK LIMITED, SHYAMALENDU NAYAK VS	CUTTACK LINGARAJ SARANGI VS	// // 0	
350	D-WP(C)/1208/2026	STATE OF ODISHA M. RAJESWAR RAO VS	RAGHUNATH DASMOHAPATRA VS	// // 0	
351	D-WP(C)/1209/2026	NATIONAL HIGHWAY AUTHORITY OF INDIA, MAIUDDIN KHAN VS	NEW DELHI PRAVASH CHANDRA JENA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/1211/2026	BANAMALI BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
353	D-WP(C)/1213/2026	PRADEEP KUMAR SETHI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
354	D-WP(C)/1214/2026	K KAUSHIK SUBUDHI VS BANK OF INDIA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
355	D-WP(C)/1215/2026	SATYABRATA SAHOO VS THE CHAIRMAN AND MANAGING DIRECTOR, THE NUCLEAR POWER CORPORATION OF INDIA, MUMBAI	KARUNAKAR RATH VS	// 0	
356	D-WP(C)/1216/2026	AMIYA KUAMR BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
357	D-WP(C)/1217/2026	DURJYADHAN BEHERA VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //	
358	D-WP(C)/1218/2026	BANKIM BIHARI MOHANTY VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
359	D-WP(C)/1220/2026	KALINGA WARRIORS VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600003
360	D-WP(C)/1221/2026	M/S. APURBA KUMAR DHAR, BUDHARAJA, SAMBALPUR VS ASST. COMNR, CGST AND CX, SAMBALPUR I DIVISION, SAMBALPUR	MAHAB LAL AGARWAL VS	// 0 //	
361	D-WP(C)/1222/2026	NIRAKAR DAS VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //	
362	D-WP(C)/1223/2026	RABI NARAYAN PANDA VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //	
363	D-WP(C)/1225/2026	LAXMIDHAR GIRI	DHANESWAR BEHERA	//	

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		VS	VS	()	
		STATE OF ORISSA		//	
364	D-WP(C)/1227/2026	KUMUDA RANJAN PANDA	ASHOK DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/1232/2026	PANIR PUSKAR SAGAR @ PANEER PUSKAR SAGAR	RAJIB LOCHAN PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/1233/2026	SATYASHREE SAHOO	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		THE ADDL. COMNR, ADDL. REVISION COURT NO. II, BBSR		//	
367	D-WP(C)/1234/2026	RASHMI RANJAN MOHANTY	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/1235/2026	LILIMA SAHANI	BINAYA KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/1236/2026	DR.PRIYADARSHINI SANGHAMITRA SAHOO	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/1237/2026	SUBHASHREE SAHOO	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		THE ADDITIONAL COMMISSIONER, ADDI. REVISION COURT NO. II, BBSR		//	
371	D-WP(C)/1238/2026	JAGABANDHU JENA	DHANESWAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/1239/2026	M/S SURESH AGRAWAL AND CO.	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/1240/2026	DHIRENDRA KUMAR SAHOO	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		THE ADDL. COMNR, ADDL. REVISION COURT NO. II, BBSR		//	
374	D-WP(C)/1241/2026	PRAVAT KUMAR PRADHAN	SUSANTA KUMAR BARAL	//	AOR20220001297C202600009
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/1242/2026	STATE OF ODISHA HIRANMAYEE SAHOO VS	SHASHI BHUSAN JENA VS	// // ()	
376	D-WP(C)/1243/2026	THE ADDITIONAL COMMISSIONER, ADDL.REVISION CORT NO.II, BBSR CHAMPALAL PANAKA VS	BHABANI PRASAD MOHANTY VS	// // ()	
377	D-WP(C)/1244/2026	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK/ODISHA ANSHUMAN SAHOO VS	SHASHI BHUSAN JENA VS	// // ()	
378	D-WP(C)/1246/2026	THE ADDITIONAL COMMISSIONER, ADDI. REVISION COURT NO II, BBSR SANTOSH KUMAR SAHOO VS	SHASHI BHUSAN JENA VS	// // ()	
379	D-WP(C)/1247/2026	THE ADDITIONAL COMMISSIONER, ADDL.REVISION COURT NO.II, BBSR MANDARDHAR DIKSHIT VS	PRANAB RANJAN CHHATOI VS	// // ()	
380	D-WP(C)/1248/2026	STATE OF ODISHA BHARATIYA BIKASH PARISAD, BERHAMPUR VS	GOPAL PRASAD JENA VS	// // ()	
381	D-WP(C)/1250/2026	STATE OF ODISHA SANTOSHINI DASH VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202600002
382	D-WP(C)/1251/2026	STATE OF ODISHA ARUNA KUMAR BARIK VS	SWARUP KUMAR PATNAIK VS	// // ()	
383	D-WP(C)/1253/2026	STATE OF ODISHA SHERANWALI INFRASTURE PVT.LTD.,ANGUL VS	SANJIB KUMAR BHANJADEO VS	// // ()	
384	D-WP(C)/1254/2026	STATE OF ODISHA PITAMBAR JENA VS	SANJIB KUMAR BHANJADEO VS	// // ()	
385	D-WP(C)/1255/2026	STATE OF ODISHA MAYADHAR JENA VS STATE OF ODISHA	PITAMBAR JENA VS	// // () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/1256/2026	DILESWAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
387	D-WP(C)/1257/2026	BRUSABHA PRADHAN VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// 0 //	
388	D-WP(C)/1258/2026	KULAMANI DEHURY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
389	D-WP(C)/1261/2026	MAHENDRA SAHOO VS LIC HOUSING FINANCE LTD.,MUMBAI	MANORANJAN MISHRA VS	// 0 //	
390	D-WP(C)/1262/2026	KESHABA JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	
391	D-WP(C)/1263/2026	KHETRABASI GARNAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
392	D-WP(C)/1264/2026	KHIROD KUMAR MISHRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //	AOR20220003528C202600002
393	D-WP(C)/1265/2026	M/S. AGRAWAL INFRABUILD PVT. LTD., CHATTISGARH VS STATE OF ODISHA	ANUMIK SPANDAN TRIPATHY VS	// 0 //	
394	D-WP(C)/1267/2026	BHAGIRATHI KAR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //	AOR20220003528C202600001
395	D-WP(C)/1268/2026	AKSHAYA PARIDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //	AOR20220003528C202600003
396	D-WP(C)/1270/2026	PABITRA KUMAR PATTANAİK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //	
397	D-WP(C)/1271/2026	BIPIN BIHARI NAYAK	BIJAYA KUMAR BEHERA	//	AOR20220003528C202600004

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/1276/2026	PUSPA JENA	BIBHU PRASAD MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/1277/2026	RANAJIT KUMAR PANDA	BAIVAV MISHRA	//	
		VS	VS	()	
		RESERVE BANK OF INDIA		//	
400	D-WP(C)/1278/2026	SUDIPTA PRASAD SAHU	NIRANJAN BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/1279/2026	DIPTI GOCHHAYAT	ASHOK KUMAR ROUT	//	AOD20220003081C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/1280/2026	TRUPTIMAYEE KAR	Dilip Kumar Sahu	//	AOR20220001727C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/1281/2026	PRITAM KUMAR PANDA	Dilip Kumar Sahu	//	AOR20220001727C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/1284/2026	KARUNAKAR BEHERA	NIRANJAN BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/1285/2026	BILASINI PANDA	BISWABIHARI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/1288/2026	RAVI LOKCHANDANI	SUNIL KUMAR PANDA	//	
		VS	VS	()	
		THE RESERVE BANK OF INDIA, NEW DELHI		//	
407	D-WP(C)/1291/2026	DHANAPATI RATHO BHATRA	DAYANIDHI MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/1292/2026	BAIKUNTHA NATH SAMANTARAY	ATMAJIT MANMITH DAS	//	
		VS	VS	()	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WPCRL/1004/2026	STATE OF ODISHA SARAT MAJHI VS	Asutosh Rout VS	// // ()	AOD20230000737C202600005
410	D-ABLAPL/774/2026	STATE OF ODISHA GAJENDRA NAYAK @ GAJENDRA PRASAD NAYAK	SUBHASISH SATAPATHY VS	// SINGLA /970 /2025 ()	
411	D-ABLAPL/775/2026	STATE OF ODISHA BAPI JENA @ RAJANIKANTA JENA VS	ARJUNA CHARANA BEHERA VS	// SINGLA /48 /2023 ()	
412	D-ABLAPL/776/2026	STATE OF ODISHA GADADHAR BEHERA VS	PRASHANTA KUMAR NAYAK VS	// BHADRAK TOWN /225 /2025 ()	
413	D-ABLAPL/777/2026	STATE OF ODISHA BISWARANJAN PATTANAİK @ MUNA VS	LAMBODOR ACHARI VS	// BAIDYANATHPUR /636 /2025 ()	AOR20220001563C202600006
414	D-ABLAPL/778/2026	STATE OF ODISHA RAJIB LOCHAN BARIK @ RAJA BARIK VS	PRADYUMNA KUMAR GOUDA VS	// PIRAHAT P.S /288 /2025 ()	
415	D-ABLAPL/779/2026	STATE OF ODISHA SHANKAR NAYAK @ UMA NAYAK VS	SURENDRA KUMAR GARTIA VS	// KOMNA PS /346 /2025 ()	
416	D-ABLAPL/782/2026	STATE OF ODISHA BIMALENDU NAYAK VS	DEEPAK KU SAHOO VS	// //0 ()	
417	D-ABLAPL/783/2026	STATE OF ODISHA PRAVAKAR DALEI VS	ARIJEET MISHRA VS	// JAKHAPURA /2 /2026 ()	
418	D-ABLAPL/785/2026	STATE OF ODISHA SHAKTI @ SURYAKANTA GOCHHAYAT VS	ARIJEET MISHRA VS	// BANKI /295 /2025 ()	
419	D-ABLAPL/786/2026	STATE OF ODISHA SUBRAT NAYAK @ MANTU VS	ARIJEET MISHRA VS	// AUL /10 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/787/2026	ANUSANDHAN CHAMPATIRAY VS STATE OF ODISHA	AVIRAM PATRA VS	SAHID NAGAR P.S. /2 /2026 () //	
421	D-ABLAPL/788/2026	SUBHADRA BAINA @ SUBHADRA KAIBARTYA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PUTASINGH /40 /2025 () //	AOR20220001298C202600001
422	D-ABLAPL/790/2026	SK. GUFAN ALLI VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JAGATPUR /342 /2025 () //	
423	D-ABLAPL/791/2026	SAGAR MALIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	KUAKHIA /347 /2025 () //	
424	D-ABLAPL/792/2026	SURENDRA MALIK VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KUAKHIA /528 /2025 () //	
425	D-ABLAPL/794/2026	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	KONARK /205 /2025 () //	
426	D-ABLAPL/795/2026	JASOBANTA SAGAR @ JOSHABANTA SAGAR VS STATE OF ODISHA	UMAKANTA BARIK VS	CHANDAHANDI /154 /2025 () //	
427	D-ABLAPL/801/2026	DILLIP KUMAR KARMI VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /64 /2023 () //	
428	D-ABLAPL/802/2026	LAXMAN MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /966 /2025 () //	AOD20240000364C202600005
429	D-ABLAPL/804/2026	KALA @ SUSHANTA DEHURI @ SUSHANT DEHURY VS STATE OF ODISHA	BIKASH KARNA VS	GONDIA /251 /2024 () //	
430	D-ABLAPL/805/2026	SUBHAKANTA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	NANDIPADA /9 /2026 () //	
431	D-ABLAPL/806/2026	PRAVEEN KUMAR SAH	AFSANA ANJUM	AINTHAPALI /409 /2025	AOR20250000125C202600001

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/809/2026	NARESH NAYAK	PRIYA RANJAN SINGH	DHENKANAL SADAR /994 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/810/2026	ASHISH KUMAR MOHAPATRA	PRIYA RANJAN SINGH	DHENKANAL TOWN /678 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/811/2026	JYOTI RANJAN NAYAK @ BHAGU	AJIT KUMAR RAUT	BONTH /7 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/816/2026	GIRIDHARI MARTHA @ AMINA	SURYA NARAYAN MISHRA	JODAPADAR /83 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/821/2026	PRASANNA KUMAR JENA	ANUGRAHA NARAYAN SAMANTRAY	PATKURA /234 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/823/2026	RIYAZ MAHAMMAD	AMULYA RATNA PANDA	ATHGARH /335 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/826/2026	RITIK DALEI	PRANAYA SWAIN	JHARSUGUDA /667 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/833/2026	SOUMYA RANJAN DASH @ BUBUNU	BIJAYA KUMAR SAHOO	ODAGAON /388 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/835/2026	RABINDRA BEHURIA	MANOJ KUMAR MALLICK	RAJKANIKA /634 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/838/2026	SHUBHASMITA SINGH	RAMDAS ACHARY	BELPAHAR /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/840/2026	DEEPAK KU. SAHOO @ DEEPAK SAHOO	JYOTIRMAYA SAHOO	JANKIA P.S. /544 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/842/2026	STATE OF ODISHA GIRIJA DEO @ GIRIJA SHANKAR DEO VS	RAMDAS ACHARY VS	// AMBADOLA /57 /2022 ()	
444	D-ABLAPL/843/2026	STATE OF ODISHA SARAT CHANDRA PRADHAN @ SARAT PRADHAN VS	SUJIT KUMAR PATTNAIK VS	// K.NUAGAON /368 /2024 ()	
445	D-ABLAPL/847/2026	STATE OF ODISHA SWAPNESWAR BEHERA VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /73 /2021 ()	AOR20220001297C202600007
446	D-ABLAPL/848/2026	STATE OF ODISHA TAHAR KHAN VS	RAMDAS ACHARY VS	// GOP /2 /2026 ()	
447	D-ABLAPL/849/2026	STATE OF ODISHA SURESH KUMAR DAS @ DASH VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /73 /2021 ()	AOR20220001297C202600008
448	D-ABLAPL/850/2026	STATE OF ODISHA BINOD KUMAR BEHERA @ BINOD BEHERA VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /116 /2021 ()	
449	D-ABLAPL/851/2026	STATE OF ODISHA NILAKANTHA MALLICK VS	JYOTIRMAYA SAHOO VS	// MOHANA /118 /2025 ()	
450	D-ABLAPL/852/2026	STATE OF ODISHA BIRANCHI KUMAR DAS VS	SATYA RANJAN MULIA VS	// JAGATPUR /731 /2025 ()	
451	D-ABLAPL/856/2026	STATE OF ODISHA KALPATARU DAS VS	GOUTAM CHARAN ROUT VS	// NIALI /604 /2025 ()	
452	D-ABLAPL/859/2026	STATE OF ODISHA TRINATH MALLICK VS	JYOTIRMAYA SAHOO VS	// MOHANA /118 /2025 ()	
453	D-ABLAPL/861/2026	STATE OF ODISHA ANANTA MALIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// MOHANA /118 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/864/2026	PRAMOD KUMAR JENA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	CHOUDWAR /757 /2025 () //	
455	D-ABLAPL/865/2026	DURGA PRASAD MISHRA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	BONAI /253 /2025 () //	
456	D-ABLAPL/866/2026	DURGA PRASAD MISHRA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	BONAI /254 /2025 () //	
457	D-ABLAPL/868/2026	DURGA PRASAD MISHRA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	BONAI /255 /2025 () //	
458	D-ABLAPL/870/2026	KANHU CHARAN SAHOO VS STATE OF ODISHA	AMAR MOHANTY VS	LINGARAJ P.S. /4 /2026 () //	
459	D-ABLAPL/874/2026	DURGA PRASAD MISHRA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	BONAI /257 /2025 () //	
460	D-ABLAPL/875/2026	DURGA PRASAD MISHRA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	BONAI /256 /2025 () //	
461	D-ABLAPL/876/2026	TAPAN BHUTIA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANTABANIA PS /218 /2025 () //	
462	D-ABLAPL/878/2026	MANAS RANJAN ROUT VS STATE OF ODISHA	ADWITIYA SATPATHY VS	MOTANGA /4 /2026 () //	
463	D-ABLAPL/880/2026	KUMUDINI SAHOO VS STATE OF ODISHA	GHANASHYAM MUDULI VS	MAHILA P.S.(BBSR) /197 /2025 () //	AOR20220002820C202600003
464	D-ABLAPL/881/2026	NIRANJAN ROUT VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	CUTTACK SADAR /910 /2025 () //	
465	D-ABLAPL/882/2026	FIROZ HUSSAIN KHAN	BIJAYA KUMAR RAGADA	BOUDH /489 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
466	D-ABLAPL/883/2026	STATE OF ODISHA SK. NASIM	PRAKASH CHANDRA DASH	KENDRAPARA /281 /2025	//
		VS	VS	()	
467	D-ABLAPL/884/2026	STATE OF ODISHA MINAKSHI GHADAI	SAKTI PRASAD DAS	MAHILA P.S.(BBSR) /346 /2025	//
		VS	VS	()	
468	D-ABLAPL/888/2026	STATE OF ODISHA SANJIB KUMAR ROUT	SOUDAMINI MAHANKUDA	NAYAPALLI P.S. /231 /2025	//
		VS	VS	()	
469	D-ABLAPL/889/2026	STATE OF ODISHA SUSHIL PANDA	PRAKASH CHANDRA DASH	NIKIRAI /439 /2025	//
		VS	VS	()	
470	D-ABLAPL/890/2026	STATE OF ODISHA MITU NAYAK	ROHIT RANJAN RAY	BEGUNIA P.S. /407 /2025	//
		VS	VS	()	
471	D-ABLAPL/891/2026	STATE OF ODISHA PRAFULLA KUMAR NAYAK @ PRAFULLA NAYAK @ PRANALLA KUMAR KHATEI	PRANALLA KUMAR KHATEI	INDUSTRIAL ESTATE PS /194 /2025	//
		VS	VS	()	
472	D-ABLAPL/893/2026	STATE OF ODISHA SADANAND BAGH @ SADANANDA BAGH	SURYAKANTA DWIBEDI	CHARMAL /119 /2025	//
		VS	VS	()	
473	D-ABLAPL/894/2026	STATE OF ODISHA SADASIBA DAS	ALOK KUMAR MOHANTY	KHURDA MODEL /441 /2025	//
		VS	VS	()	
474	D-ABLAPL/896/2026	STATE OF ODISHA MUNA BEHERA @ JITENDRA BEHERA	ROHIT RANJAN RAY	BEGUNIA P.S. /188 /2023	//
		VS	VS	()	
475	D-ABLAPL/898/2026	STATE OF ODISHA RANJAN GANGAI	JAYANTA KUMAR MAJHI	BALIAPAL /375 /2025	//
		VS	VS	()	
476	D-ABLAPL/904/2026	STATE OF ODISHA GOUTAM KUMAR PATRA @ GOUTTAM	PRAVASH CHANDRA JENA	JALESWAR /649 /2025	//
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/909/2026	STATE OF ODISHA DHIREN PATRA @ DHIRENDRA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /649 /2025 ()	
478	D-ABLAPL/910/2026	STATE OF ODISHA SIMI MALI VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
479	D-ABLAPL/913/2026	STATE OF ODISHA GOPAL KRUSHNA DAS VS	PITAMBAR PANDA VS	// / /0 ()	
480	D-ABLAPL/914/2026	UNION OF INDIA P. KISHAN @ PULI KISHAN VS	BISWAJIT MOHANTY VS	// / /0 ()	
481	D-ABLAPL/917/2026	STATE OF ODISHA ANWESH NAYAK VS	PITAMBAR PANDA VS	// / /0 ()	
482	D-ABLAPL/920/2026	UNION OF INDIA DAMODAR NAIK VS	BIJAY KUMAR BEHERA VS	// GOLAMUNDA /214 /2025 ()	
483	D-ABLAPL/925/2026	STATE OF ODISHA RAFU @ TANOJ LENKA @ TANOJ KUMAR LENKA VS	JAJATI KESHARI KHUNTIA VS	// BALASORE TOWN /443 /2025 ()	
484	D-ABLAPL/926/2026	STATE OF ODISHA NRUSINGH BISWAL VS	JAYANTA KUMAR PADHI VS	// JODAPADAR /116 /2025 ()	
485	D-ABLAPL/930/2026	STATE OF ODISHA KSHYAMA SAGAR BEHERA VS	SWADESH KUMAR DAS VS	// JAMANKIRA /221 /2025 ()	
486	D-ABLAPL/936/2026	STATE OF ODISHA TOFAN @ TAPAN NAYAK VS	SANJIT MISHRA VS	// PURI TOWN /735 /2025 ()	
487	D-ABLAPL/937/2026	STATE OF ODISHA NARAYAN RAULA VS	NIRANJAN PANDA VS	// DIGAPAHANDI /326 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/946/2026	BHARAT NAIK @ PRAFULLA NAIK @ PRAPHULA NAIK VS STATE OF ODISHA	VIKAS KISHORE PANDA VS	INDUASTRIAL,NISA /411 /2025 () //	
489	D-ABLAPL/948/2026	AMIT KUMAR GUPTA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	//0 () //	
490	D-ABLAPL/951/2026	SURESH CHANDRA ACHARYA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	PURUSHOTTAMPUR /15 /2026 () //	
491	D-ABLAPL/955/2026	PRABHAKAR BADANAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /15 /2025 () //	
492	D-ABLAPL/958/2026	ABHIRAM SAHOO VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	AUL /5 /2026 () //	
493	D-ABLAPL/960/2026	DIPAK PARIDA VS STATE OF ODISHA	DHARMENDRA SETHY VS	BERHAMPUR /177 /2025 () //	
494	D-ABLAPL/962/2026	PINTU @ SWADHIN KUMAR DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RAJKANIKA /635 /2025 () //	
495	D-ABLAPL/964/2026	PITAMBAR SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /5 /2026 () //	
496	D-ABLAPL/966/2026	SANU BARIK @ SANU VS STATE OF ODISHA	DEEPAK PANDA VS	Maitri Vihar PS /441 /2025 () //	
497	D-ABLAPL/967/2026	SUDARSAN NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /502 /2025 () //	
498	D-ABLAPL/969/2026	SIBA SANKAR PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /354 /2024 () //	
499	D-ABLAPL/970/2026	GANESWAR GIRI	PRANAY KUMAR MAHARAJ	HARICHANDANPUR /273 /2025	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/973/2026	ANIL KUMAR PATRA @ ANIL	DEEPAK PANDA	Maitri Vihar PS /441 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/975/2026	GHASIRM MAJHI @ SAMUTIKA	ASIT KUMAR CHAUDHURY	GUDARI /140 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/976/2026	SANJAY KUMAR GUPTA	BHARAT BHUSAN ROURAY	SECTOR-19 /156 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/982/2026	BILADHAR MAJHI	BISWAMITRA RANA	KOMNA PS /349 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/984/2026	MUNA BISOYI @ MUNA BISOI @ MUNA BISOYEE	SUDHANSU SEKHAR DASH	SHERAGADA /152 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/985/2026	LAXMI PRIYA BISWAL	SHRADHASHREE ROURAY	MADHUPATNA /283 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/987/2026	SASADHAR ROUT	BIDESHI KUMAR GHADEI	ATHGARH /416 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/988/2026	BABULU BEHERA	Durgaprasad Sangramjit Mallick	//	AOD20240000510C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/989/2026	TONI ALIAS TONY ALIAS SK FAIJAN ALI	DIBYA JYOTI SAHOO	//	AOD20240000587C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/990/2026	MANOJ KUMAR SAHOO	SAYANTAN PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/991/2026	DIBYA JAGDALA	RAJ KISHOR SWAIN	ULLUNDA /2 /2026	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :09/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/994/2026	STATE OF ODISHA SUBASH CHANDRA ROUT ALIAS SUBAS CHANDRA ROUT VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600003
512	D-ABLAPL/995/2026	STATE OF ODISHA RAJ RAJESWAR ROUT ALIAS LITU ROUT VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600005
513	D-ABLAPL/997/2026	STATE OF ODISHA ILLA ALIAS HARISH CHANDRA MAJHI VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202600006
514	D-ABLAPL/1010/2026	STATE OF ODISHA SUBHA DAS ALIAS SUBRAT DAS VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202600007
515	D-ABLAPL/1014/2026	STATE OF ODISHA SOU MENDRA MALLICK VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600006
516	D-ABLAPL/1015/2026	STATE OF ODISHA Guna Swain VS	Suresh Chandra Pradhan VS	// // ()	AOR20220003509C202600005
517	D-ABLAPL/1016/2026	State of Odisha UTKAL BEHERA VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600007
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

**MISC CASES FILED on :09/01/2026**

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-RFA/30/2003 RFA/30/2003	KARAM DAYAL SAW MP	AJAYA KUMAR NANDA	1/2026
2	D-RFA/30/2003 RFA/30/2003	KARAM DAYAL SAW MP		2/2026
3	D-RFA/30/2003 RFA/30/2003	KARAM DAYAL SAW MP		3/2026
4	D-SAO/19/2023 SAO/19/2023	A. SABITRI MP		3/2026
5	D-TRPCRL/830/2026 TRPCRL/ /	HIMANSU SEKHAR PANDA MP	SANJAY KUMAR BEHERA	5/2026
6	D-CMAPL/33703/2025 CMAPL/ /	SATYABHAMA PATEL MP	SOURAV SUMAN BHUYAN	10/2026
7	D-TRP(C)/1105/2026 TRP(C)/ /	TAPASWINI MOHANTY MP	BIJAY KUMAR BEHERA	11/2026
8	D-TRP(C)/47463/2025 TRP(C)/7/2026	SAJIA SAREEN MP	MANOJ KUMAR NAYAK	12/2026
9	D-RVWPET/37464/2025 RVWPET/7/2026	UNION OF INDIA MP	BISWAJIT MAHARANA (S.R.PANEL COUNSEL)	15/2026
10	D-CRLLP/968/2026 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A	16/2026
11	D-RVWPET/37464/2025 RVWPET/7/2026	UNION OF INDIA MP	BISWAJIT MAHARANA (S.R.PANEL COUNSEL)	16/2026
12	D-CONTC/1042/2026 CONTC/201/2026	BASANTI BEHERA MP	ASHISH KUMAR MISHRA	17/2026
13	D-RVWPET/37464/2025 RVWPET/7/2026	UNION OF INDIA MP	BISWAJIT MAHARANA (S.R.PANEL COUNSEL)	17/2026
14	D-RVWPET/1212/2026 RVWPET/ /	JYOTIRMAYEE PANDA MP	SUSANTA KUMAR LENKA	18/2026
15	D-CONTC/51452/2025 CONTC/192/2026	P LAXMINARAYANA MP	ADV	18/2026
16	D-CONTC/55120/2025 CONTC/6411/2025	KAPAL BASUDEV @ K.BASUDEV @ KAPAL MP	ADVASUDEV @ KAPAL BASUDEV	19/2026
17	D-BLAPL/35890/2025 BLAPL/12560/2025	SHYAMLAL PRADHAN MP		20/2026
18	D-CONTC/55488/2025 CONTC/101/2026	ODISHA GRAMYA BANK, DHENKANAL MP	AUROVINDA MOHANTY	20/2026
19	D-CONTC/55493/2025 CONTC/102/2026	ODISHA GRAMYA BANK, DHENKANAL MP	AUROVINDA MOHANTY	21/2026
20	D-BLAPL/36449/2025 BLAPL/12470/2025	MUNA @ GOPAL JENA @ GOPAL KRUSHNA MP	DEBENSIS PANDA	21/2026
21	D-CONTC/32566/2025 CONTC/3852/2025	DR.HRUSHIKESH MEHER MP		22/2026
22	D-RPFAM/48603/2025 RPFAM/369/2025	BIPLAB@BIPLAP KUMAR DASH MP	MOHAMMED RIAZ	22/2026
23	D-BLAPL/23871/2025 BLAPL/8219/2025	SANJAYA ROUTA @ RAUT MP	JANMEJAYA KATIKIA	22/2026
24	D-MATA/54067/2025 MATA/13/2026	BHIKARI CHARAN DAS MP	DR. BINODA KUMAR MISHRA	22/2026
25	D-RPFAM/48268/2025 RPFAM/371/2025	AMAR PRASAD JALLY MP	CHINMAY MOHANTY	23/2026
26	D-MATA/1089/2026	HEMANTA KUMAR DEBASHARMA	MANAS KUMAR CHAND	

	MATA/ /	MP		23/2026
27	D-BLAPL/415/2025 BLAPL/218/2025	ABINASH MOHARANA MP		23/2026
28	D-MATA/413/2023 MATA/413/2023	SAROJINI NAYAK MP	PABITRA KUMAR NAYAK	24/2026
29	D-RPFAM/1121/2026 RPFAM/ /	SAMIR BEHERA @ SAMIRA BEHERA MP	PANCHANAN PANIGRAHI	24/2026
30	D-BLAPL/5083/2025 BLAPL/1887/2025	ABINASH MOHARANA MP		24/2026
31	D-BLAPL/5097/2025 BLAPL/1907/2025	ABINASH MOHARANA MP		25/2026
32	D-RPFAM/1121/2026 RPFAM/ /	SAMIR BEHERA @ SAMIRA BEHERA MP	PANCHANAN PANIGRAHI	25/2026
33	D-BLAPL/5039/2025 BLAPL/2364/2025	ABINASH MOHARANA MP		26/2026
34	D-RPFAM/33947/2025 RPFAM/236/2025	NIROJ KUMAR PANIGRAHY MP	SADAYA LAXMI PATNAIK	26/2026
35	D-BLAPL/4717/2025 BLAPL/2367/2025	ABINASH MOHARANA MP		27/2026
36	D-RPFAM/17474/2025 RPFAM/139/2025	SHIVANI TIWARI MP	PABITRA KUMAR NAYAK	27/2026
37	D-BLAPL/38564/2025 BLAPL/13343/2025	SADAM MAJID HUSSAIN @ SADAM HUSSAIN MP		28/2026
38	D-BLAPL/40016/2025 BLAPL/13791/2025	SANKAR SAHU MP		29/2026
39	D-BLAPL/38841/2025 BLAPL/13355/2025	KHAJA @ ANANGA UDAY DAS MP		30/2026
40	D-FAO/272/2016 FAO/272/2016	DIRECTOR,INTERIM TEST RANGEITR,CHANDIPUR MP		32/2026
41	D-FAO/1150/2026 FAO/ /	D.M.,M/S. ORIENTAL INSURANCE CO. LTD. MP	DR.BHIMBALA PATI	33/2026
42	D-FAO/54895/2025 FAO/20/2026	THE DIVISIONAL RAILWAY MANAGER, EDSON MP	DR.PONSRUKHMAI KHURKA (SR.PANEL COUNSEL)	34/2026
43	D-ABLAPL/38289/2025 ABLAPL/14455/2025	BALARAM MALLICK MP		45/2026
44	D-ABLAPL/22518/2024 ABLAPL/8080/2024	DILIP BARIK MP		46/2026
45	D-ABLAPL/13698/2025 ABLAPL/5373/2025	RAMESWAR DIGAL MP		47/2026
46	D-ABLAPL/35772/2025 ABLAPL/13588/2025	DEEPAK NAIK @ LIPU MP		48/2026
47	D-ABLAPL/40088/2025 ABLAPL/14969/2025	TRINATH JENA MP	PRABHU PRASANNA BEHERA	49/2026
48	D-ABLAPL/20717/2025 ABLAPL/8202/2025	JAHUR ALLI KHAN MP		50/2026
49	D-ABLAPL/20718/2025 ABLAPL/8204/2025	PHAKURA ALLI KHAN @ FAK ALLI MP		51/2026
50	D-ABLAPL/913/2026 ABLAPL/ /	GOPAL KRUSHNA DAS MP	PITAMBAR PANDA	52/2026
51	D-ABLAPL/917/2026 ABLAPL/ /	ANWESH NAYAK MP	PITAMBAR PANDA	53/2026
52	D-CMP/1041/2026 CMP/ /	PRATIMA KUMARI PATNAIK @ PRATIMA SAUBHAGYA KUMAR DASH MP		54/2026
53	D-CMP/1046/2026 CMP/ /	PRIYAMBADA PANDA MP	KEDAR KUMAR DASH	55/2026
54	D-CMP/54819/2025 CMP/53/2026	SHRI JAGANNATH SANSKRIT VISHVAVIDYASACHIDANANDA NAYAK MP		56/2026
55	D-CMP/54819/2025 CMP/53/2026	SHRI JAGANNATH SANSKRIT VISHVAVIDYASACHIDANANDA NAYAK MP		57/2026
56	D-CMP/1067/2026 CMP/ /	KAMAL LOCHAN PALEI MP	AMITAV TRIPATHY	58/2026
57	D-RSA/407/2026 RSA/ /	KANHU CHARAN LENKA MP	BHAWANI SANKAR PANIGRAHI	59/2026

58	D-CMP/1068/2026 CMP/ /	SRINIBASH JENA MP	AMITAV TRIPATHY	59/2026
59	D-RSA/142/2023 RSA/142/2023	KRISHNA CHANDRA PADHY MP	JAYASANKAR MISHRA	60/2026
60	D-CMP/1079/2026 CMP/ /	GOLAKHA CHANDRA MALLIK MP	AJIT CHANDRA MOHAPATRA	60/2026
61	D-RSA/142/2023 RSA/142/2023	KRISHNA CHANDRA PADHY MP	JAYASANKAR MISHRA	61/2026
62	D-CMP/1078/2026 CMP/ /	PURNA CH. JENA MP	GANESH PRASAD SAMAL	61/2026
63	D-CMP/1082/2026 CMP/ /	GOLAKHA CHANDRA MALLIK MP	AJIT CHANDRA MOHAPATRA	62/2026
64	D-RSA/142/2023 RSA/142/2023	KRISHNA CHANDRA PADHY MP	JAYASANKAR MISHRA	62/2026
65	D-CRLREV/770/2026 CRLREV/ /	DINESH KUMAR JENA MP	PRASANTA KUMAR DAS	62/2026
66	D-RSA/521/2023 RSA/521/2023	SK. ABDUL KALIM MP	SUKANTA KUMAR NAYAK	63/2026
67	D-CRLREV/40516/2025 CRLREV/30/2026	DILLIP MAHATO MP	TUSAR KUMAR MISHRA	63/2026
68	D-CMP/1084/2026 CMP/ /	NAROTTAM PRAHARAJ MP	AJIT CHANDRA MOHAPATRA	63/2026
69	D-RSA/1207/2026 RSA/ /	NALINI PRAVA RAY MP	MANOJ KUMAR PANDA	64/2026
70	D-CRLREV/40516/2025 CRLREV/30/2026	DILLIP MAHATO MP	TUSAR KUMAR MISHRA	64/2026
71	D-CMP/1145/2026 CMP/ /	KAILASH CH. BEHERA MP	DARPAHARI DHAL	64/2026
72	D-CRLREV/40503/2025 CRLREV/28/2026	BHOLESWARI PRADHAN MP	GEETANJALI MAJHI	65/2026
73	D-RSA/29180/2025 RSA/551/2025	REKHA PAHADASINGH MP	KRUPASINDHU SAHOO	65/2026
74	D-CMP/1155/2026 CMP/ /	PUSPITA MOHAPATRA MP	SOURAV SUMAN BHUYAN	65/2026
75	D-RSA/391/2023 RSA/391/2023	BERHAMPUR MILK PRODUCTION CO OP SOCIETY MP	SOUBHAGYA SUNDAR DAS	66/2026
76	D-CMP/46571/2024 CMP/1292/2024	AJAY BEHURIA MP	SAMBIT SAMAL	66/2026
77	D-CRLREV/815/2026 CRLREV/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C.VIGILANCE	66/2026
78	D-RSA/1245/2026 RSA/ /	KRUSHNA CHANDRA SAHU MP	BINAYA KUMAR MOHANTY	67/2026
79	D-CRLREV/815/2026 CRLREV/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C.VIGILANCE	67/2026
80	D-CMP/1210/2026 CMP/ /	RT. REV. DR. SARAT CHANDRA NAYAK MP	SUNKURU SUDHAKAR RAO	67/2026
81	D-CMP/50805/2025 CMP/2060/2025	MANORANJAN SARANGI MP		68/2026
82	D-RSA/1245/2026 RSA/ /	KRUSHNA CHANDRA SAHU MP	BINAYA KUMAR MOHANTY	68/2026
83	D-CRLREV/841/2026 CRLREV/ /	PRANGYA DASH MP	JYOTIRMAYA SAHOO	68/2026
84	D-CMP/1219/2026 CMP/ /	SUNDAR MOHAN MAJHI MP	SUJATA JENA	69/2026
85	D-CRLREV/873/2026 CRLREV/ /	HARESH PARIDA MP	SOUMYA JYOTI BISWAL	69/2026
86	D-RSA/504/2014 RSA/504/2014	LAXMIDHAR RANA MP	M/S.BIBEKANANDA BHUYAN	69/2026
87	D-CRLREV/911/2026 CRLREV/ /	SUBHENDU SEKHAR SAHU MP	UMA CHARAN MISHRA	70/2026
88	D-CMP/47550/2025 CMP/ /	PRASANTA KUMAR MOHAPATRA MP	RAGHUNATH DASMOHAPATRA	70/2026
89	D-RSA/1252/2026	BISWAMOHAN DAS	SIDHARTH SHANKAR PADHY	

	RSA/ /	MP		70/2026
90	D-RSA/1259/2026	JAYANTI BEHERA	BINAYA KUMAR MOHANTY	
	RSA/ /	MP		71/2026
91	D-CRLREV/912/2026	BANAMALI RANA	BHABANI SHANKAR RAYAGURU	
	CRLREV/ /	MP		71/2026
92	D-CMP/1249/2026	TRUPTILATA JENA	CHITTA RANJAN PATNAIK	
	CMP/ /	MP		71/2026
93	D-CMP/54777/2025	SATYABRATA MAHAPATRA	AMIT PRASAD BOSE	
	CMP/60/2026	MP		72/2026
94	D-CMP/1260/2026	DEB KUMAR PATRA @ T.DEV KUMAR PATRA	RAMIR KUMAR MISHRA (SR. ADV.)	
	CMP/ /	MP		73/2026
95	D-CMP/54876/2025	JAYASHREE MOHAPATRA	AMIT PRASAD BOSE	
	CMP/63/2026	MP		74/2026
96	D-CMP/1274/2026	RAJ KISHORE SINGH	SIVA SANKAR CHAINI	
	CMP/ /	MP		75/2026
97	D-CMP/1295/2026	SABITA MAHAPATRA	SOUMYA RANJAN DAS	
	CMP/ /	MP		76/2026
98	D-CMP/52947/2025	BASANTI CHAND	PRAFULLA CHANDRA ACHARYA	
	CMP/65/2026	MP		77/2026
99	D-MACA/10021/2025	BRANCH MANAGER ORIENTAL INSURANCE	REKUMBARA PATRI	
	MACA/406/2025	MP		95/2026
100	D-MACA/1164/2024	SANTOSH JENA	SASMITA NAYAK	
	MACA/50/2024	MP		96/2026
101	D-MACA/1147/2026	MADHUSMITA BISWAL	DEBASISH PATNAIK	
	MACA/ /	MP		97/2026
102	D-MACA/1149/2026	PRATIMA DAS	DEBASISH PATNAIK	
	MACA/ /	MP		98/2026
103	D-MACA/1152/2026	SRIDHAR SETHI	DEBASISH PATNAIK	
	MACA/ /	MP		99/2026
104	D-MACA/1153/2026	MAGUNI SAHOO	DEBASISH PATNAIK	
	MACA/ /	MP		100/2026
105	D-MACA/1154/2026	BAPUNI NAYAK	DEBASISH PATNAIK	
	MACA/ /	MP		101/2026
106	D-MACA/1154/2026	BAPUNI NAYAK	DEBASISH PATNAIK	
	MACA/ /	MP		102/2026
107	D-MACA/1165/2026	AKHAYA BEHERA	DEBASISH PATNAIK	
	MACA/ /	MP		103/2026
108	D-MACA/1165/2026	AKHAYA BEHERA	DEBASISH PATNAIK	
	MACA/ /	MP		104/2026
109	D-MACA/49186/2025	MANAGER, M/S. SHRIRAM GENERAL INSURANCE	FRANCO KUMAR BHISHALI	
	MACA/ /	MP		105/2026
110	D-MACA/1173/2026	PRATIMA DAS	DEBASISH PATNAIK	
	MACA/ /	MP		106/2026
111	D-WA/54658/2025	DHRUBA CHARAN NAYAK	DR. JITENDRA KUMAR LENKA	
	WA/ /	MP		110/2026
112	D-WA/53817/2025	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/38/2026	MP		111/2026
113	D-WA/53817/2025	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/38/2026	MP		112/2026
114	D-WA/54978/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/39/2026	MP		113/2026
115	D-WA/54978/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/39/2026	MP		114/2026
116	D-WA/48143/2025	STATE OF ODISHA	UMESH CHANDRA BEHERA,A.G.A	
	WA/40/2026	MP		115/2026
117	D-WA/48143/2025	STATE OF ODISHA	UMESH CHANDRA BEHERA,A.G.A	
	WA/40/2026	MP		116/2026
118	D-WA/46146/2025	PRANATI MAHAPATRA	AKSHAYA KUMAR BEHERA	
	WA/ /	MP		117/2026
119	D-CRLA/40372/2025	JAGAN MALLICK	RAMESH CHANDRA MAHARANA	
	CRLA/16/2026	MP		117/2026
120	D-WA/55560/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/41/2026	MP		118/2026

121	D-CRLA/40372/2025 CRLA/16/2026	JAGAN MALLICK MP	RAMESH CHANDRA MAHARANA	118/2026
122	D-CRLA/740/2023 CRLA/740/2023	HARISHANKAR NAIK MP	ABHAS MOHANTY	119/2026
123	D-WA/55560/2025 WA/41/2026	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	119/2026
124	D-CRLA/796/2026 CRLA/ /	RANJIT KUMAR SAHOO MP	JUGALA KISHORE PANDA	120/2026
125	D-WA/53819/2025 WA/42/2026	STATE OF ODISHA MP	SASWAT DAS,A.G.A	120/2026
126	D-CRLMC/2471/2025 CRLMC/420/2025	ARJUNA @ ARJUN DALBEHERA MP	RAMANI KANTA PATTANAIAK	120/2026
127	D-CRLA/796/2026 CRLA/ /	RANJIT KUMAR SAHOO MP	JUGALA KISHORE PANDA	121/2026
128	D-CRLMC/39824/2025 CRLMC/125/2026	SHABANA PERWIN MP	SAMIR KUMAR MISHRA(SR. ADV.)	121/2026
129	D-WA/53819/2025 WA/42/2026	STATE OF ODISHA MP	SASWAT DAS,A.G.A	121/2026
130	D-WA/53834/2025 WA/43/2026	STATE OF ODISHA MP	GYANALOKA MOHANTY,S.C	122/2026
131	D-CRLMC/772/2026 CRLMC/ /	GOURAB PANDA MP	ANUPAM RATH	122/2026
132	D-CRLA/796/2026 CRLA/ /	RANJIT KUMAR SAHOO MP	JUGALA KISHORE PANDA	122/2026
133	D-WA/53834/2025 WA/43/2026	STATE OF ODISHA MP	GYANALOKA MOHANTY,S.C	123/2026
134	D-CRLMC/37885/2025 CRLMC/5240/2025	DIBYASINGH ROUL MP	BHARAT JALLI	123/2026
135	D-CRLA/38810/2025 CRLA/30/2026	SAHADEBA MALLICK MP	JAYANTI PANIGRAHI	124/2026
136	D-CRLMC/789/2026 CRLMC/ /	BISWAJIT KUMAR BEHURIA MP	PRAVASHA PUJAREE PARIDA	124/2026
137	D-WA/53842/2025 WA/44/2026	TOPI CHANDRA BHOI MP	PRAVASH CHANDRA MAHAPATRA	124/2026
138	D-WA/54830/2025 WA/45/2026	GADADHAR MAHAPATRA MP	MANOJA KUMAR KHUNTIA	125/2026
139	D-CRLMC/35730/2025 CRLMC/126/2026	MANOJ KUMAR DIGAL@MANOJ DIGAL MP	DIBYAJYOTI SAHOO	125/2026
140	D-CRLA/38810/2025 CRLA/30/2026	SAHADEBA MALLICK MP	JAYANTI PANIGRAHI	125/2026
141	D-CRLMC/40274/2025 CRLMC/123/2026	MANAS RANJAN MOHANTY MP	DINESH KUMAR MOHANTY	126/2026
142	D-CRLA/38810/2025 CRLA/30/2026	SAHADEBA MALLICK MP	JAYANTI PANIGRAHI	126/2026
143	D-WA/54434/2025 WA/46/2026	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	126/2026
144	D-WA/54434/2025 WA/46/2026	STATE OF ODISHA MP	DEBARAJ MOHANTY,A.G.A	127/2026
145	D-CRLMC/40726/2025 CRLMC/119/2026	SANJAYA KUMAR MAJHI MP	SANJIB KUMAR BHANJADEO	127/2026
146	D-CRLA/19665/2025 CRLA/760/2025	PRASANTA KU. GOUDA@PRASANTA KUMAR GOUDA MP	PRASANTA GOUDA	127/2026
147	D-CRLMC/17793/2024 CRLMC/2339/2024	M/S. KESHARI ESTATES PVT. LTD., BBSR MP	BHABANI SANKAR DAS, M/S. PRATIK PARIJA,L.K.MAHARANA	128/2026
148	D-CRLA/31462/2024 CRLA/1051/2024	ABINASH DIGAL@PAPUN DIGAL MP	M/S. SOUMYAJIT BISWOPRAKASH G.R.DHAL	128/2026
149	D-WA/54600/2025 WA/47/2026	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	128/2026
150	D-CRLA/708/2026 CRLA/ /	BENUDHAR GARDIA MP	SUNIL KUMAR PANDA	129/2026
151	D-WA/54600/2025 WA/47/2026	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	129/2026
152	D-CRLMC/798/2026	SARATA BERIHA	JUGALA KISHORE PANDA	

	CRLMC/ /	MP		129/2026
153	D-CRLA/708/2026	BENU DHAR GARDIA	SUNIL KUMAR PANDA	
	CRLA/ /	MP		130/2026
154	D-CRLMC/803/2026	SUBHAKANTA NAYAK	PRASANTA KUMAR SATAPATHY	
	CRLMC/142/2026	MP		130/2026
155	D-WA/54435/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/48/2026	MP		130/2026
156	D-CRLA/892/2026	TUKUNA BHOI	DEBASNAN DAS	
	CRLA/ /	MP		131/2026
157	D-WA/54435/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/48/2026	MP		131/2026
158	D-CRLMC/39970/2025	AKASH MALIK	BIKRAM CHANDRA GHADEI	
	CRLMC/130/2026	MP		131/2026
159	D-CRLMC/40726/2025	SANJAYA KUMAR MAJHI	SANJIB KUMAR BHANJADEO	
	CRLMC/119/2026	MP		132/2026
160	D-CRLA/892/2026	TUKUNA BHOI	DEBASNAN DAS	
	CRLA/ /	MP		132/2026
161	D-WA/54647/2025	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/49/2026	MP		132/2026
162	D-WA/54647/2025	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/49/2026	MP		133/2026
163	D-CRLA/892/2026	TUKUNA BHOI	DEBASNAN DAS	
	CRLA/ /	MP		133/2026
164	D-CRLMC/817/2026	RAMESH PRADHAN @ RAMESH CH. PRADHAN	ANSHU SHAKTI PAUL	
	CRLMC/ /	MP		133/2026
165	D-CRLA/179/2019	SADASHIV BHUYAN	ABHAYA KUMAR SHARMA, BISWORANJAN SWAIN, A.BHUYAN, P.N.	
	CRLA/179/2019	MP		134/2026
166	D-CRLMC/129/2026	BIKRAM SWAIN	UMAKANTA BARIK	
	CRLMC/149/2026	MP		134/2026
167	D-WA/54436/2025	STATE OF ODISHA	DEBRAJ MOHANTY,A.G.A	
	WA/50/2026	MP		134/2026
168	D-CRLMC/836/2026	MEERA PANIGRAHI	JAGANNATH BHUYAN	
	CRLMC/ /	MP		135/2026
169	D-WA/54436/2025	STATE OF ODISHA	DEBRAJ MOHANTY,A.G.A	
	WA/50/2026	MP		135/2026
170	D-CRLA/919/2026	ABHI BHATRA	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		135/2026
171	D-CRLMC/40729/2025	GANGADHAR SATAPATHY	SHISHIR KUMAR ROU TRAY	
	CRLMC/133/2026	MP		136/2026
172	D-WA/55074/2025	STATE OF ODISHA	SANJIB SWAIN, A.G.A.	
	WA/51/2026	MP		136/2026
173	D-CRLA/919/2026	ABHI BHATRA	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		136/2026
174	D-CRLMC/854/2026	BISWANATH SAHOO	RAMDAS ACHARY	
	CRLMC/ /	MP		137/2026
175	D-WA/55074/2025	STATE OF ODISHA	SANJIB SWAIN, A.G.A.	
	WA/51/2026	MP		137/2026
176	D-CRLA/919/2026	ABHI BHATRA	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		137/2026
177	D-CRLMC/683/2026	GURDEEP SINGH	SUNIL KUMAR PANDA	
	CRLMC/ /	MP		138/2026
178	D-CRLA/40844/2025	SK. SAMIR	BIKRAM KESHARI RAJ	
	CRLA/40/2026	MP		138/2026
179	D-WA/47324/2025	SECRETARY,BHUBANESWAR DEVELOPMENT AUTHORITY	MAHAPATRA	
	WA/52/2026	MP		138/2026
180	D-WA/47324/2025	SECRETARY,BHUBANESWAR DEVELOPMENT AUTHORITY	MAHAPATRA	
	WA/52/2026	MP		139/2026
181	D-CRLA/40844/2025	SK. SAMIR	BIKRAM KESHARI RAJ	
	CRLA/40/2026	MP		139/2026
182	D-CRLMC/40104/2025	RASMITA KUMARI RAUTO	LAMBODOR ACHARI	
	CRLMC/29/2026	MP		139/2026
183	D-WA/47324/2025	SECRETARY,BHUBANESWAR DEVELOPMENT AUTHORITY	MAHAPATRA	
	WA/52/2026	MP		140/2026

184	D-CRLMC/40773/2025 CRLMC/134/2026	BIBUDHESH PRASAD NANDA MP	DHIRENDRA KUMAR DAS	140/2026
185	D-CRLA/963/2026 CRLA/ /	SANKAR NAIK MP	DEVASHIS PANDA	140/2026
186	D-CRLMC/40842/2025 CRLMC/135/2026	PADMNA RANA MP	PRASANTA KUMAR ROUTRAY	141/2026
187	D-WA/47475/2025 WA/1968/2025	ODISHA CONSTRUCTION CORPORATION MP	SUBASH KUMAR NATH	141/2026
188	D-CRLA/963/2026 CRLA/ /	SANKAR NAIK MP	DEVASHIS PANDA	141/2026
189	D-CRLA/971/2026 CRLA/ /	BENU @ BENUDHAR MOHANTY MP	PRAMOD KUMAR JENA	142/2026
190	D-CRLMC/40635/2025 CRLMC/138/2026	LOCHANI NAYAK MP	SATYABRATA DASH	142/2026
191	D-WA/54776/2025 WA/ /	DILLIP KUMAR MISHRA MP	MANORANJAN MISHRA	142/2026
192	D-CRLMC/905/2026 CRLMC/ /	SUNIL KUMAR SWAIN MP	SANGITA MOHANTY	143/2026
193	D-WA/55561/2025 WA/54/2026	STATE OF ODISHA MP	SIDHARTH PRASAD DAS,A.S.C	143/2026
194	D-CRLA/971/2026 CRLA/ /	BENU @ BENUDHAR MOHANTY MP	PRAMOD KUMAR JENA	143/2026
195	D-CRLMC/196/2026 CRLMC/140/2026	D.DIPTI RANJAN MP	BIJAY KUMAR BEHERA	144/2026
196	D-CRLA/977/2026 CRLA/ /	RABI DAS MP	SANJIB KUMAR BHANJADEO	144/2026
197	D-WA/55561/2025 WA/54/2026	STATE OF ODISHA MP	SIDHARTH PRASAD DAS,A.S.C	144/2026
198	D-WA/1226/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	145/2026
199	D-CRLMC/924/2026 CRLMC/ /	CHAKRADHAR BISWAL MP	SAILABALA JENA	145/2026
200	D-CRLA/977/2026 CRLA/ /	RABI DAS MP	SANJIB KUMAR BHANJADEO	145/2026
201	D-CRLA/977/2026 CRLA/ /	RABI DAS MP	SANJIB KUMAR BHANJADEO	146/2026
202	D-CRLMC/29708/2025 CRLMC/3921/2025	BRAJA KISHOR BEHERA@BRAJAKISHORE BEHERA MP		146/2026
203	D-WA/1226/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	146/2026
204	D-CRLA/1009/2026 CRLA/ /	DR. SANAT KUMAR MOHAPATRA MP	LALATENDU SAMANTARAY	147/2026
205	D-WA/1228/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	147/2026
206	D-CRLMC/37311/2025 CRLMC/5227/2025	CHANDRASEKHAR SENAPATI@CHANDAN MP		147/2026
207	D-CRLA/1009/2026 CRLA/ /	DR. SANAT KUMAR MOHAPATRA MP	LALATENDU SAMANTARAY	148/2026
208	D-WA/1228/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	148/2026
209	D-CRLMC/932/2026 CRLMC/ /	RAKESH KUMAR DALAI @ RAKESH DALAI MP	SATYABRATA DASH	148/2026
210	D-CRLMC/5141/2023 CRLMC/5141/2023	BHIKARI JENA MP	AMIYA KUMAR BEURA	149/2026
211	D-WA/1229/2026 WA/ /	COLLECTOR AND DISTRICT MAGISTRATE MP	BAASISRI PRIPATHY,A.G.A	149/2026
212	D-WA/1229/2026 WA/ /	COLLECTOR AND DISTRICT MAGISTRATE MP	BAASISRI PRIPATHY,A.G.A	150/2026
213	D-CRLMC/40742/2025 CRLMC/146/2026	DHIRAJ KUMAR NAYAK MP	ACHYUTANANDA PATTANAIK	150/2026
214	D-CRLMC/944/2026 CRLMC/ /	BIBHAKTA KUMAR PRADHAN MP	DURGA PRASAD DHAL	151/2026
215	D-WA/1266/2026	GOVERNING BODY OF RAGHUNATH SAM SARAYACHANDRAN DASH	AMIYA KUMAR BEURA	

216	WA/ / D-WA/1230/2026	MP STATE OF ODISHA	SASWAT DAS,A.G.A	151/2026
217	WA/ / D-CRLMC/927/2026	MP SAYED SAQUIB AHMED	GHANASHYAM MUDULI	152/2026
218	CRLMC/ / D-WA/1230/2026	MP STATE OF ODISHA	SASWAT DAS,A.G.A	152/2026
219	WA/ / D-CRLMC/316/2026	MP KRUTIBAS NAYAK @ PIYUSH NAYAK	BIJAYA KUMAR RAGADA	153/2026
220	CRLMC/152/2026 D-CRLMC/952/2026	MP SUSHIL KUMAR PANDA	TUKUNA KUMAR MISHRA	153/2026
221	CRLMC/ / D-CRLMC/956/2026	MP PALLAB DAS	ABHISHEK PRADHAN	154/2026
222	CRLMC/ / D-CRLMC/35501/2025	MP ADITYA KUMAR MOHAPATRA	LAXMIKANTA TRIPATHY	155/2026
223	CRLMC/4830/2025 D-CRLMC/35501/2025	MP ADITYA KUMAR MOHAPATRA	LAXMIKANTA TRIPATHY	156/2026
224	CRLMC/4830/2025 D-CRLMC/981/2026	MP ASHISH KHARE	ANURAG PATI	157/2026
225	CRLMC/ / D-WP(C)/1030/2026	MP SUNIL KUMAR PRADHAN	SRINIVAS MOHANTY	158/2026
226	WP(C)/ / D-WP(C)/1036/2026	MP DR.ALOK KUMAR PATEL	NIROD KUMAR SAHU	610/2026
227	WP(C)/964/2026 D-WP(C)/44732/2025	MP BAIJAYANTIMALA SUBUDHI	PRAFULLA KUMAR LENKA	611/2026
228	WP(C)/799/2026 D-WP(C)/1037/2026	MP DR.PRASANTA KUMAR SAMAL	NIROD KUMAR SAHU	612/2026
229	WP(C)/965/2026 D-WP(C)/1038/2026	MP DR.KISHORE KUMAR MEHER	NIROD KUMAR SAHU	613/2026
230	WP(C)/975/2026 D-WP(C)/1039/2026	MP DR. SUBRAT KUMAR PRADHAN	NIROD KUMAR SAHU	614/2026
231	WP(C)/948/2026 D-WP(C)/1040/2026	MP DR. SAUMYA RANJAN PATRA	NIROD KUMAR SAHU	615/2026
232	WP(C)/960/2026 D-WP(C)/1031/2026	MP SAROJ KUMAR KANHAR	SRINIVAS MOHANTY	616/2026
233	WP(C)/ / D-WP(C)/22449/2019	MP ANIMA JENA	M/S.BIBEKANANDA BAISAKH	617/2026
234	WP(C)/22449/2019 D-WP(C)/1032/2026	MP Y ANIL KUMAR BEHERA	SRINIVAS MOHANTY	618/2026
235	WP(C)/ / D-WP(C)/48960/2024	MP K.T.VENKATESWARA RAO	AGASTI KANUNGO	619/2026
236	WP(C)/29464/2024 D-WP(C)/54235/2025	MP GOLAP MOHAPATRA	PRADIPTA KISHORE BHUYAN	620/2026
237	WP(C)/803/2026 D-WP(C)/1033/2026	MP ABINASH MOHANTY	SRINIVAS MOHANTY	621/2026
238	WP(C)/ / D-WP(C)/1043/2026	MP BHOLANATH PANDEY	MOHAMMED MUSTAQ ANSARI	622/2026
239	WP(C)/ / D-WP(C)/45562/2025	MP DR. SARASWAT SAHOO	BISWABIHARI MOHANTY	623/2026
240	WP(C)/31892/2025 D-WP(C)/1043/2026	MP BHOLANATH PANDEY	MOHAMMED MUSTAQ ANSARI	624/2026
241	WP(C)/ / D-WP(C)/53754/2025	MP JAYASHREE PANI	SRINIVAS MOHANTY	625/2026
242	WP(C)/816/2026 D-WP(C)/45558/2025	MP DR. BISWABHANU SAMANTASINGHAR	BISWABIHARI MOHANTY	626/2026
243	WP(C)/31816/2025 D-WP(C)/53753/2025	MP RAJALAXMI DAS	SRINIVAS MOHANTY	627/2026
244	WP(C)/808/2026 D-WP(C)/39124/2025	MP KESHABA CHANDRA MAHANTA		628/2026
245	WP(C)/27817/2025 D-WP(C)/1034/2026	MP RASHMITA KARAN	SRINIVAS MOHANTY	629/2026
246	WP(C)/ / D-WP(C)/31659/2022	MP KHIROD CHANDRA ROUT	S.K.SAMAL	630/2026
	WP(C)/31659/2022	MP		631/2026

247	D-WP(C)/54104/2025 WP(C)/829/2026	M/S SWAYAM PRAKASH BADAPANDA, KHONIMARANDA MP		632/2026
248	D-WP(C)/22723/2024 WP(C)/13977/2024	SUSHANTA KUMAR BARIK MP	SAMEER KUMAR DAS	633/2026
249	D-WP(C)/1045/2026 WP(C)/ /	BHANUMATI BAG MP	SANJAY KUMAR PARIDA	634/2026
250	D-WP(C)/22719/2024 WP(C)/13985/2024	BIPRESH KUMAR MP	SAMEER KUMAR DAS	635/2026
251	D-WP(C)/22725/2024 WP(C)/13938/2024	PRASANTA KUMAR MANNA MP	SAMEER KUMAR DAS	636/2026
252	D-WP(C)/22721/2024 WP(C)/13967/2024	HIMANSU SEKHAR BEHERA MP	SAMEER KUMAR DAS	637/2026
253	D-WP(C)/22717/2024 WP(C)/13975/2024	ASIT KUMAR PRADHAN MP	SAMEER KUMAR DAS	638/2026
254	D-WP(C)/1047/2026 WP(C)/ /	M/S.RISHABH MINING PVT.LTD.,BOLANGIR MP	MANOJ KUMAR MOHANTY (2)	639/2026
255	D-WP(C)/55051/2025 WP(C)/837/2026	SUBASH CHANDRA ROUT MP	MANAS KUMAR SWAIN	640/2026
256	D-WP(C)/326/2026 WP(C)/ /	SURENDRA NATH PANDA MP	BHAWANI SANKAR PANIGRAHI	641/2026
257	D-WP(C)/14373/2024 WP(C)/9633/2024	SITAKANTA PATTNAIK MP	RAJIB LOCHAN PATTNAIK	642/2026
258	D-WP(C)/54108/2025 WP(C)/839/2026	SUKUL MURMU MP	UPASANA BAL	643/2026
259	D-WP(C)/38960/2023 WP(C)/38960/2023	SUSANT KUMAR BEHERA MP	RAJIB LOCHAN PATTNAIK	644/2026
260	D-WP(C)/53411/2025 WP(C)/843/2026	ANIL KUMAR PAN MP	SIDHARTHA DAS	645/2026
261	D-WP(C)/1049/2026 WP(C)/ /	SANGITA AGARWAL MP	ASWINI KUMAR DASH	646/2026
262	D-WP(C)/54102/2025 WP(C)/822/2026	BIJAYA KUMAR MALLICK MP	SHASHI BHUSAN JENA	647/2026
263	D-WP(C)/41480/2025 WP(C)/29409/2025	K. TULASI MP	SOUBHAGYA KUMAR DASH	648/2026
264	D-WP(C)/54806/2025 WP(C)/832/2026	M/S NEURONE COMPUTER SERVICES, BHUBANESWAR MP	CHANDRANARAJAN DAS	649/2026
265	D-WP(C)/1051/2026 WP(C)/ /	RABINDRA DAS MP	SURESH KUMAR JENA	650/2026
266	D-WP(C)/54784/2025 WP(C)/841/2026	TILOTTAMA SETHI MP	SANJIB KUMAR BHANJADEO	651/2026
267	D-WP(C)/54953/2025 WP(C)/836/2026	SADASIBA RAY MP	PRADEEP KUMAR PATRA	652/2026
268	D-WP(C)/1055/2026 WP(C)/ /	GEETANJALI MOHANTY MP	FALGUNI RAJGURU MOHAPATRA	653/2026
269	D-WP(C)/1054/2026 WP(C)/ /	PRAHALLD PATI MP	SOUMYA RANJAN MOHANTY	654/2026
270	D-WP(C)/54171/2025 WP(C)/849/2026	MANASWINI BISWAL MP	MANOJA KUMAR KHUNTIA	655/2026
271	D-WP(C)/1061/2026 WP(C)/992/2026	PRITAM KUMAR PATI MP	MIHIR SEKHAR SAHOO	656/2026
272	D-WP(C)/4540/2016 WP(C)/4540/2016	JAYASHREE BOSE MP	M/S.SHANTANU KU.PANDA	657/2026
273	D-WP(C)/1063/2026 WP(C)/ /	BASANTA KUMAR BARIK MP	MAHESWAR MOHANTY	658/2026
274	D-WP(C)/51231/2025 WP(C)/854/2026	SAROJ KUMAR MOHANTY MP	PRNOY MOHANTY	659/2026
275	D-WP(C)/53898/2025 WP(C)/680/2026	PARBATI DAS MP	SUKANTA KUMAR MISHRA	660/2026
276	D-WP(C)/36520/2023 WP(C)/36520/2023	BISWARANJAN DASH MP	KRISHNA CHANDRA SAHU	662/2026
277	D-WP(C)/22106/2016 WP(C)/22106/2016	M/S D.D.MOTORS MP	M/S.SUSANTA KUMAR DASH	663/2026
278	D-WP(C)/55448/2025	PRITIKANTA PANDA	SRINIVAS MOHANTY	

	WP(C)/867/2026	MP		664/2026
279	D-WP(C)/52834/2025	THE BUSINESS HEAD, THE BISRA STONE LAMINATION COMPANY LTD, BIRAMITRAPUR, SUNDARGARH		
	WP(C)/865/2026	MP		665/2026
280	D-WP(C)/1069/2026	NANDINI SAHOO	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		666/2026
281	D-WP(C)/39739/2025	UMESH CHANDRA BEHERA	SUKANTA KUMAR DALAI	
	WP(C)/27234/2025	MP		667/2026
282	D-WP(C)/1070/2026	MANABHANJAN MALLA	AKSHAYA KUMAR PANDEY	
	WP(C)/ /	MP		668/2026
283	D-WP(C)/51146/2025	PRADEEP KUMAR KAR	BIPLAB KUMAR DASH	
	WP(C)/35792/2025	MP		669/2026
284	D-WP(C)/55190/2025	RANGALATA SWAIN	ASHOK KUMAR SAHOO	
	WP(C)/870/2026	MP		670/2026
285	D-WP(C)/3132/2022	RAMESH CHANDRA DAS	JAJATI KESHARI KHUNTIA	
	WP(C)/3132/2022	MP		671/2026
286	D-WP(C)/1071/2026	SUBHALAXMI SAHOO	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		672/2026
287	D-WP(C)/1072/2026	JAYANTI JENA	SUBASH CHANDRA PUSPALAKA	
	WP(C)/ /	MP		673/2026
288	D-WP(C)/1077/2026	BIJAYA KUMAR DAS	SAMARENDRA MOHANTY	
	WP(C)/ /	MP		674/2026
289	D-WP(C)/55284/2025	SUSRI SANGITA SENAPATI	KRISHNA CHANDRA SAHU	
	WP(C)/880/2026	MP		675/2026
290	D-WP(C)/34614/2025	JEEBAN KISHORE MISHRA	VIVEKANANDA JENA	
	WP(C)/24154/2025	MP		676/2026
291	D-WP(C)/54995/2025	RANJAN KUMAR PATNAIK	KANANBALA ROY CHOUDHURY	
	WP(C)/866/2026	MP		677/2026
292	D-WP(C)/55095/2025	AMARESH JALLY	SRINIVAS MOHANTY	
	WP(C)/881/2026	MP		678/2026
293	D-WP(C)/55097/2025	DILIP KUMAR NAYAK	SRINIVAS MOHANTY	
	WP(C)/884/2026	MP		679/2026
294	D-WP(C)/55282/2025	GOBINDA SAHOO	KRISHNA CHANDRA SAHU	
	WP(C)/889/2026	MP		680/2026
295	D-WP(C)/50364/2025	MINATIRANI MADHEI	SAMIR KUMAR MISHRA	
	WP(C)/34984/2025	MP		681/2026
296	D-WP(C)/1083/2026	M/S KABERI ENGINEERING WORKS	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		682/2026
297	D-WP(C)/1090/2026	JAYADEV BHOI	SANTOSH KUMAR NANDA	
	WP(C)/ /	MP		683/2026
298	D-WP(C)/54279/2025	MAN MOHAN DASH	M. BALAKRISHNA RAO	
	WP(C)/899/2026	MP		684/2026
299	D-WP(C)/54362/2025	DHARMENDRA KUMAR BEHERA	SWARUP KUMAR PATNAIK	
	WP(C)/900/2026	MP		685/2026
300	D-WP(C)/1101/2026	KALINGA HOSPITAL LTD., BHUBANESWAR	RAMDAS ACHARY	
	WP(C)/ /	MP		686/2026
301	D-WP(C)/19139/2025	UNION OF INDIA, NEW DELHI	SOUBHAGYA CHANDRA DEV DASH	
	WP(C)/14170/2025	MP		687/2026
302	D-WP(C)/1100/2026	NALITA NAYAK	PADMANAVA JENA	
	WP(C)/ /	MP		688/2026
303	D-WP(C)/1103/2026	ARUN PANDEY	PADMANAVA JENA	
	WP(C)/ /	MP		689/2026
304	D-WP(C)/1107/2026	AHALYARANI SAMAL	PADMANAVA JENA	
	WP(C)/ /	MP		690/2026
305	D-WP(C)/49357/2025	CHANDRA BHUSAN SAHU	BHARAT CHANDRA PATRA	
	WP(C)/35032/2025	MP		691/2026
306	D-WP(C)/1098/2026	M/S BARSHA HARDWARE AND SUPPLIERS	SAGAMOHAN PATTANAIK	
	WP(C)/ /	MP		692/2026
307	D-WP(C)/35453/2025	SANGRAM KESHARI MISHRA	AKSHAYA KUMAR JENA	
	WP(C)/25624/2025	MP		693/2026
308	D-WP(C)/1122/2026	MIRA PRADHAN	GOUTAM CHARAN ROUT	
	WP(C)/ /	MP		694/2026
309	D-WP(C)/21682/2025	SHREE JAYEE RAJAGURU CLUB, KHURDA	TUSHAR KANTA NAYAK	
	WP(C)/15667/2025	MP		695/2026

310	D-WP(C)/55517/2025 WP(C)/914/2026	ALKA GOENKA MP	LINGARAJ SARANGI	696/2026
311	D-WP(C)/43340/2025 WP(C)/30621/2025	RABI NARAYAN SAHU MP	HARIPAD MOHANTY	697/2026
312	D-WP(C)/1124/2026 WP(C)/ /	SANTOSH KUMAR SAHU MP	LALITENDU MISHRA	698/2026
313	D-WP(C)/1139/2026 WP(C)/ /	AMULYA KUMAR PRADHAN MP	SANJAY KUMAR SAMANTARAY	699/2026
314	D-WP(C)/53734/2025 WP(C)/770/2026	TRUPTI RANJAN MALLIK MP	SRINIVAS MOHANTY	700/2026
315	D-WP(C)/1148/2026 WP(C)/ /	KALPANA BEHERA MP	BRAHMANANDA TRIPATHY	701/2026
316	D-WP(C)/786/2014 WP(C)/786/2014	PADMALOCHAN DEO MP	SRI SWAPNIL ROY	702/2026
317	D-WP(C)/54402/2025 WP(C)/939/2026	RABINDRANATH MALLICK MP	ASWINI KUMAR MOHANTY	703/2026
318	D-WP(C)/1163/2026 WP(C)/ /	M/S PD AGARWAL, ANGUL MP	SWAPNIL ROY	704/2026
319	D-WP(C)/1164/2026 WP(C)/ /	ODISHA CONSTRUCTION CORPORATION LTD, MP	SRINIVAS MOHANTY	705/2026
320	D-WP(C)/1171/2026 WP(C)/ /	MAMTAJ MOHARANA MP	NIRANJAN LENKA	706/2026
321	D-WP(C)/1183/2026 WP(C)/ /	BIRA @ BIRASINGH PURTTI @ PURTY MP	RAJENDRA KUMAR DASH	707/2026
322	D-WP(C)/1180/2026 WP(C)/ /	GANESH BEHERA MP	DIGANTA DAS	708/2026
323	D-WP(C)/41722/2025 WP(C)/29533/2025	BHILAI ENGINEERING CORPORATION LIMITED, MP	SRINIVAS MOHANTY	709/2026
324	D-WP(C)/49387/2025 WP(C)/35057/2025	NIHAR RANJAN DAS MP	DIPTI RANJAN BHOKTA	710/2026
325	D-WP(C)/1188/2026 WP(C)/ /	NILU BIRUA MP	RAJENDRA KUMAR DASH	711/2026
326	D-WP(C)/1189/2026 WP(C)/ /	DAMODAR TIRIA MP	RAJENDRA KUMAR DASH	712/2026
327	D-WP(C)/1190/2026 WP(C)/ /	SUNIL KUMAR SUBUDHI MP	DIGANTA DAS	713/2026
328	D-WP(C)/1192/2026 WP(C)/ /	SUREN CHAMPIA MP	RAJENDRA KUMAR DASH	714/2026
329	D-WP(C)/1193/2026 WP(C)/ /	BASANTA KUMAR NAYAK MP	AKSHAYA KUMAR SAHOO	715/2026
330	D-WP(C)/1195/2026 WP(C)/ /	ARJUNA SIDHU MP	RAJENDRA KUMAR DASH	716/2026
331	D-WP(C)/1194/2026 WP(C)/ /	DURGA CHARAN MALLIK MP	DIGANTA DAS	717/2026
332	D-WP(C)/1134/2026 WP(C)/ /	PRADIP KUMAR BEHERA MP	PANCHANAN PANIGRAHI	718/2026
333	D-WP(C)/1196/2026 WP(C)/ /	DUSHMANTA SINKO MP	RAJENDRA KUMAR DASH	719/2026
334	D-WP(C)/1136/2026 WP(C)/ /	JAI SANTOSHI MAA CHARITABLE TRUST MP	SURAVI MOHANTY	720/2026
335	D-WP(C)/55091/2025 WP(C)/951/2026	GOURISANKAR BEHERA MP	SRINIVAS MOHANTY	721/2026
336	D-WP(C)/162/2026 WP(C)/319/2026	SUDHANSU BEHERA MP	ASHWINI KUMAR DAS	722/2026
337	D-WP(C)/1200/2026 WP(C)/ /	PRASANTA KUMAR JENA MP	DIGANTA DAS	723/2026
338	D-WP(C)/1199/2026 WP(C)/ /	JASOBANTI PADHAN MP	AMIT PRASAD BOSE	724/2026
339	D-WP(C)/1201/2026 WP(C)/ /	ANANTA KISHOR NANDA MP	AMIT PRASAD BOSE	725/2026
340	D-WP(C)/55093/2025 WP(C)/956/2026	PRADIP KUMAR NAYAK MP	SRINIVAS MOHANTY	726/2026
341	D-WP(C)/1185/2026	JAGANNATHA RATH	SOUBHAGYA KUMAR DASH	

	WP(C)/ /	MP		727/2026
342	D-WP(C)/1204/2026	KALIM KALAPAHAD	DIGANTA DAS	
	WP(C)/ /	MP		728/2026
343	D-WP(C)/1206/2026	SHYAMALENDU NAYAK	LINGARAJ SARANGI	
	WP(C)/ /	MP		729/2026
344	D-WP(C)/1209/2026	MAIUDDIN KHAN	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		730/2026
345	D-WP(C)/22713/2017	TANKALA SRIDEVI	M/S.SOUBHAGYA KUMAR DASH	
	WP(C)/22713/2017	MP		731/2026
346	D-WP(C)/1215/2026	SATYABRATA SAHOO	KARUNAKAR RATH	
	WP(C)/ /	MP		732/2026
347	D-WP(C)/50745/2025	DR.MAHESH KUMAR	ABHAYA KUMAR SHARMA	
	WP(C)/35252/2025	MP		733/2026
348	D-WP(C)/1221/2026	M/S. APURBA KUMAR DHAR, BUDHARAJA	M/S.M.BILPURAGARWAL	
	WP(C)/ /	MP		734/2026
349	D-WP(C)/34912/2025	ALOK RANJAN HOTA	MANOJA KUMAR KHUNTIA	
	WP(C)/24359/2025	MP		735/2026
350	D-WP(C)/1220/2026	KALINGA WARRIORS	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		736/2026
351	D-WP(C)/1232/2026	PANIR PUSKAR SAGAR @ PANEER PUSKAR	ARASHI CHAN PATTNAIK	
	WP(C)/ /	MP		737/2026
352	D-WP(C)/33513/2025	MAA BUDHIJAGULAI SHG, BONTH, BHADRABAI	AKYASACHI MISHRA	
	WP(C)/23644/2025	MP		738/2026
353	D-WP(C)/40367/2023	DEBA PRASAD SENDHA	MANOJA KUMAR KHUNTIA	
	WP(C)/40367/2023	MP		739/2026
354	D-WP(C)/1233/2026	SATYASHREE SAHOO	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		740/2026
355	D-WP(C)/54406/2025	KAMALA NANDAN MOHANTY	UPASANA BAL	
	WP(C)/978/2026	MP		741/2026
356	D-WP(C)/1237/2026	SUBHASHREE SAHOO	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		742/2026
357	D-WP(C)/1240/2026	DHIRENDRA KUMAR SAHOO	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		743/2026
358	D-WP(C)/1242/2026	HIRANMAYEE SAHOO	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		744/2026
359	D-WP(C)/55046/2025	NIRUPAMA PARIDA	SAROJA KANTA SAMAL	
	WP(C)/980/2026	MP		745/2026
360	D-WP(C)/49556/2025	JAICHAND LAL BAGARI	BRAHMAJYOTI TRIPATHY	
	WP(C)/35001/2025	MP		746/2026
361	D-WP(C)/1244/2026	ANSHUMAN SAHOO	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		747/2026
362	D-WP(C)/1246/2026	SANTOSH KUMAR SAHOO	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		748/2026
363	D-WP(C)/53430/2025	NARAYAN MISHRA	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		749/2026
364	D-WP(C)/52835/2025	THE BUSINESS HEAD, THE BISRA STONE	LIME COMPANY LTD., BIRMITRAPUR	
	WP(C)/973/2026	MP		750/2026
365	D-WP(C)/1239/2026	M/S SURESH AGRAWAL AND CO.	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		751/2026
366	D-WP(C)/1247/2026	MANDARDHAR DIKSHIT	PRANAB RANJAN CHHATOI	
	WP(C)/ /	MP		752/2026
367	D-WP(C)/1251/2026	ARUNA KUMAR BARIK	SWARUP KUMAR PATNAIK	
	WP(C)/ /	MP		753/2026
368	D-WP(C)/54353/2025	PANKAJ KUMAR JENA	ABHISEK MOHANTY	
	WP(C)/984/2026	MP		754/2026
369	D-WP(C)/1253/2026	SHERANWALI INFRASTURE PVT.LTD., ANSON	ANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		755/2026
370	D-WP(C)/1250/2026	SANTOSHINI DASH	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		756/2026
371	D-WP(C)/1261/2026	MAHENDRA SAHOO	MANORANJAN MISHRA	
	WP(C)/ /	MP		757/2026
372	D-WP(C)/1265/2026	M/S. AGRAWAL INFRABUILD PVT. LTD., SOULIS	CHANDAN TRIPATHY	
	WP(C)/ /	MP		758/2026

373	D-WP(C)/1270/2026 WP(C)/ /	PABITRA KUMAR PATTANAİK MP	KABIRAJ PRADHAN	759/2026
374	D-WP(C)/54429/2025 WP(C)/985/2026	STATE OF ODISHA MP	SWAYAMBHU MISHRA, A.S.C	760/2026
375	D-WP(C)/1264/2026 WP(C)/ /	KHIROD KUMAR MISHRA MP	BIJAYA KUMAR BEHERA	761/2026
376	D-WP(C)/1278/2026 WP(C)/ /	SUDIPTA PRASAD SAHU MP	NIRANJAN BISWAL	762/2026
377	D-WP(C)/1276/2026 WP(C)/ /	PUSPA JENA MP	BIBHU PRASAD MOHANTY	763/2026
378	D-WP(C)/54356/2025 WP(C)/993/2026	BUDHI BASULAI THAKURANI BIJE CHASAPANDA, PANDRAK MP		766/2026
379	D-WP(C)/1285/2026 WP(C)/ /	BILASINI PANDA MP	BISWABIHARI MOHANTY	767/2026
380	D-WP(C)/1292/2026 WP(C)/ /	BAIKUNTHA NATH SAMANTARAY MP	SUDARSAN BEHERA	768/2026